Advertised before Acceptance under section 20(1) Proviso

818971   14/09/1998
ALKA FOODS PVT. LTD.
trading as; ALKA FOODS PVT. LTD.
26, S.S.L, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI -110033
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since: 30/04/1996

DELHI

confectionery (non-medicated)
GODAVARI

2653526   02/01/2014
SYED NAJEED ALI
trading as ;BOMBAY TEA COMPANY
AT D.NO.9-1-80, AHMEDI BAZAR, NIZAMABAD (A.P)
MANUFACTURERS AND MERCHANTS
INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/01/1992

CHENNAI
TEA
AMAZON

2797440   26/08/2014
VENDING UPDATES INDIA PVT LTD.
B-23, SECTOR 88, PHASE II NOIDA 201305 UP
MANUFACTURER & MERCHANTS

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Used Since :01/04/2003

DELI
COFFEE, COFFEE PREMIX, TEA, TEA PREMIX, FLAVOURED PREMIXES FOR TEA AND COFFEE; INCLUDED IN CLASS 30.
HIRA CHURA

3043131  28/08/2015

MR. RAKESH KUMAR

trading as ;RAM RAKHA MAL CHARANJIT RAI

OLD GRAIN MARKET, MOGA (PB).
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).

Used Since :01/12/1906

DELHI

TEA.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..137224..
3052992  11/09/2015

SMT. KAMLESH KHETAN
83/1, CHHIPI GALI VRINDAVAN MATHURA U.P
MANUFACTURER & TRADERS

Address for service in India/Attorney address:
MAHESHWARI TRADE MARK CO.
96/5, BALKESHWAR COLONY, AGRA-04 U.P

Used Since : 16/04/2013

DELHI

TEA
3069195 01/10/2015
BAJAJ TEA PRODUCTS PVT. LTD
trading as ;BAJAJ TEA PRODUCTS PVT. LTD
5th Floor, D-468, North Avenue, Road No. 9A, VKI Area, Sikar Road, Jaipur–302013, Rajasthan, India,
Manufacturers and Merchants
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069, WEST BENGAL, INDIA.
Used Since :01/04/1990
AHMEDABAD
Tea and Packaged Tea being included in Class–30
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Trade Marks Journal No: 1930, 02/12/2019  Class 30

3146598  31/12/2015
MR. MADHUSUDAN AGGARWAL
trading as ;M/S. K.G. SALES CORPORATION
G-73/8 PANA UDYAN VISKARMA ROAD NARELA, DELHI-110040
Manufacturing and Trading
An Indian Proprietorship Firm
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :18/04/2013
DELHI
TEA, COFFEE, RICE, PULSES, SAUCES, SPICES, SUGAR, SALT, NOODLES, MAIDA, SUJI, BESAN, HONEY, ICES, MUSTARD, VINEGAR, TRECACLE; YEAST, BAKING POWDER, CAKE, CHOCOLATES, BREAD, PASTY, BISCUITS, NAMKEEN AND CONFECTIONERY GOODS INCLUDED IN CLASS 30
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
NAVÍKA

3159355  14/01/2016
SUNIL KUMAR GUPTA
trading as ;SUNIL KUMAR GUPTA
1/1, SANKERPURI, DISTT. - SAHARANPUR , (U.P).
TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used
To be associated with:
2629357

DELHI
TEA, AATTA, MAIDA, SUJI, PULSES, SPICES, DALIYA, BESAN, RICE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2629357.
3202206 04/03/2016

MAGANLAL M. KANJANI
ASHOKKUMAR M. KANJANI
ANILKUMAR M. KANJANI

trading as ;J.P BISCUIT BAKERY

NEAR G.I.D.C BARDOLI ROAD, NAVSARI, GUJARAT.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :01/01/1984

AHMEDABAD

BISCUITS (NOT FOR ANIMALS), COOKIES, CAKES, MUFFINS, BUNS INCLUDING SWEET BUNS, BREAD INCLUDING SWEET AND TOASTED BREAD, RUSK, CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDIES, CHIKKI AND OTHER BAKERY ITEMS INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2408504.
DOUGH MASTER

3203974  08/03/2016

AVON AGRO INDUSTRIES PVT. LTD.
IST FLOOR, 578 SHRADHANAND MARKET DELHI 110006
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER, SALT, MUSTARD; VINEGAR, SAUCES, [CONDIMENTS]; SPICES, ICE
3230335   08/04/2016

YOGESH AGGARWAL
trading as ;J.P.M TRADING CO.
F-1/16 BUDH VIHAR PHASE-1 DELHI 110086
MERCAHANTS & MANUFACTURERS

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Used Since : 11/04/2014

DELHI

SALT, BLACK SALT & SENDHA SALT, SPICES, AS PER CLASS-30.
3261125  17/05/2016
KARAN BHASKAR
BHASKAR FARMS, DOORDARSHAN ENCLAVE, PHASE-II, WADALA CHOWK, JALANDHAR, PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/01/2014
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY & CONFECTIONERY, SWEETS & NAMKEEN, ICE, HONEY, TREACLE, EAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES & SPICES.
MONTY’S MAYUR

3269166    26/05/2016
MOTI LAL RAJPAL
MONTY RAJPAL
trading as ;MONTY NAMKEEN UDYOG
D-88, ROAD NO. -7, SITE-5, PANKI, KANPUR-UP.
MANUFACTURER & TRADER

Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.

Used Since :30/12/2014

DELHI
NAMEEN, SNACKS INCLUDED IN CLASS 30
3300062  01/07/2016

BHARAT KUMAR trading as ;BHARAT TRADERS
H. NO. 65, BACK PORTION, 1ST FLOOR, BHARAT NAGAR, PH-1 CITY, ASHOK VIHAR, DELHI 110019
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
PERFECT SERVICE GROUP
OFFICE NO. 87, AGRAWAL CHAMBER 1, VEER SAVARKAR BLOCK, SHAKARPUR, NEW DELHI 110092

Proposed to be Used
DELHI
TO PROVIDE THE MANUFACTURING AND TRADING OF ALL TYPE OF BAKERY PRODUCTS AND CONFECTIONERY
MASALA FACTORY
3310734  18/07/2016
SH. PARAS TALWAR
SH. LALIT YADAV
trading as ;GOURMET STUDIO
SHOP NO.3, DF-79, TAGORE GARDEN, NEW DELHI-27
MANUFACTURING AND TRADING
Address for service in India/Agents address:
THAPAR TRADE MARK CO.
JG III 200-C VIKAS PURI NEW DELHI 110018.
Used Since :18/06/2016
DELHI
MANUFACTURING & TRADING OF ALL TYPES OF FOOD & FOOD PRODUCT, COOKIES, CAKES, COFFEE, TEA, COCOA, SUGAR, RICE, VEGETABLE FOOD & FOOD PRODUCT, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, LACHHA PRANTHA, NOODLES, SNACKS, BAKERY PRODUCTS, MOMOS, BREAD, COOKIES, SNACKS, PAO BHAJI, BURGER, PIZZA, SNACK PRODUCTS, HOT DOG CONFECTIONARY PRODUCTS INCLUDED IN CLASS-30,
No exclusive rights over the word FACTORY.
3329133  05/08/2016
BRILLIANT FOODS LLP.
C-33, INDUSTRIAL AREA, SITE-A MATHURA-281001 (U.P.)
MANUFACTURING AND MERCHANTS
Address for service in India/Agents address:
GAURAV AGRAWAL,
30 - A, JAGANNATH PURI, MATHURA -281 001. (U.P.).
Used Since :12/10/2015
DELHI
CANDDY, TOFFEES, CHOCOLATES, LOLLY
3332619 09/08/2016
DADVAI SAI PRASAD BABU
trading as ;Tofo
7-3-145, GAGAN PAHAD WEST, RANGA REDDY, TELANGANA-501323.
Manufacturer and Distribution

Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,
Used Since :01/12/2006

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, Floor, corn, rice including Fry Snacks, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, Ready to eat snacks, namkeens and sweets.
MOHD. SALMAN
B-2/398, RAGHUBIR NAGAR JJ COLONY, NEW DELHI.
MANUFACTURER AND TRADER
Used Since :01/04/2000

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, BREAD, RUSK, PUFF, BISCUITS & BAKERY PRODUCTS INCLUDED IN CLASS 30.
LAY’S LIFE NEEDS FLAVOR

3434078   16/12/2016

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America.

Manufacturers & Merchants
A NORTH CAROLINA CORPORATION

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI
Coffee; tea; cocoa; artificial coffee; sugar; rice; tapioca; sago; flour; preparations made from cereals; bread; pastries; confectionery; ices; honey; treacle; yeast; baking powder; salt; mustard; vinegar; sauces (condiments); spices; cereals; processed grains; snack food products made from cereal flour; snack food products made from potato flour; snack food products made from rice flour; crackers; taco chips; tortilla chips; flour-based chips; grain-based chips; cereal-based snack food; cereal based food bars; cereal bars and energy bars; rice-based snack food; rice chips; rice crisps; rice crackers; puffed rice; cakes (rice); snack foods made from corn; processed corn; popcorn; roasted corn; puffed corn snacks; maize-based snack products; extruded snacks containing maize; poppadoms; pretzels; granola; granola-based snack bars; cereal seeds, processed; snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; salsas; sauces; coated nuts [confectionery]; granola-based snack foods; maize-based snack products; ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof.
3437061 20/12/2016
MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M DEPOT, INDRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR. MUKHERJEE NAGAR DELHI-110009
MANUFACTURING & TRADING

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
MANUFACTURE, OF COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE CLASS 30
3446854   02/01/2017
MR. SANDEEP GOYAL
trading as ;NICK OF TIME
5, SARVAPRIYA VIHAR MARKET, SARVAPRIYA VIHAR, NEW DELHI-110016.
MERCHANT AND MANUFACTURER
Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092
Used Since :13/12/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD,
VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS); SPICES; ICE.
BN SEASON FRESH
3447056  02/01/2017
VARUN CHADHA(HUF), ANKUSH CHADHA (HUF)
trading as ;V. A. NATURAL FOODS
KHASRA NO. -163, (2-08), 181 (1-09), 182 (1-11),183(1-11), 198(1-09), VILLAGE ALIPUR, DELHI-110036.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
DWARKAJI TRADE MARK CO.,
BUILDING NO 1333 CHAMBER NO 203, 2ND FLOOR, DURGA CHAMBER , D.B. GUPTA ROAD , NAI WALA, KAROL BAGH
NEW DELHI 110005
Used Since :01/12/2012
DELHI
RICE
Trade Marks Journal No: 1930, 02/12/2019 Class 30

3454406 10/01/2017

MRS. SAVITRI GUPTA

trading as; M/S. G B TRADERS

House No.7, Ashoka Park Extension, Near East Punjabi Bagh, New Delhi-110026,

MANUFACTURING & TRADING

Address for service in India/Attorney address:

BALAJI IP PRACTICE

E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092

Used Since: 04/04/2010

DELHI

cereals, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice included in class-30
3456215 11/01/2017
ARITONE GLOBAL VENTURES LIMITED
1069/72, DEVA RAM PARK, TRI NAGAR, DELHI-110035.
TRADER & MANUFACTURER
Address for service in India/Attorney address:
AMANDEEP SINGH
169,3RD FLOOR, KAPIL VIHAR, PITAMPURA, DELHI-110034.
Used Since :03/11/2011
DELHI
RICE, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, BEING GOODS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE RICE.
921 TRADITIONAL MARIGOLD

3457058   12/01/2017

PRADEEP KUMAR

trading as ;GRM FOODS PRIVATE LIMITED

PIPLI ROAD, LADWA, DISTRICT KURUSHETRA, HARYANA

MANUFACTURERS & PROCESSORS

DIRECTOR

Address for service in India/Attorney address:

RAHUL MANGLA

263-264, vardhman premium mall, deepali, outer ring road, pitampura, delhi-110034

Used Since : 01/04/2016

To be associated with:

626611

DELHI

RICE
921 TRADITIONAL TULIP

3457059  12/01/2017

PRADEEP KUMAR

trading as ;GRM FOODS PRIVATE LIMITED

PIPLI ROAD, LADWA, DISTRICT KURUSHETRA, HARYANA

MANUFACTURERS & PROCESSORS

DIRECTOR

Address for service in India/Attorney address:

RAHUL MANGLA

263-264, vardhman premium mall, deepali, outer ring road, pitampura, delhi-110034

Used Since :01/04/2016

To be associated with:

626611

DELHI

RICE
921 TRADITIONAL SADABHAR

3457060   12/01/2017
PRADEEP KUMAR
trading as ;GRM FOODS PRIVATE LIMITED
PIPLI ROAD, LADWA, DISTRICT KURUSHETRA, HARYANA
MANUFACTURERS & PROCESSORS
DIRECTOR

Address for service in India/Attorney address:
RAHUL MANGLA
263-264, vardhman premium mall, deepali, outer ring road, pitampura, delhi-110034
Used Since :01/04/2016

To be associated with:
626611
DELHI
RICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADITIONAL.
3460491   16/01/2017
PRADEEP KUMAR
trading as ;GRM FOODS PRIVATE LIMITED
PIPLI ROAD, LADWA, DISTRICT KURUSHETRA, HARYANA
PROCESSORS AND MANUFACTURERS
DIRECTOR
Address for service in India/Attorney address:
RAHUL MANGLA
263-264, vardhman premium mall, deepali, outer ring road,pitampura, delhi-110034
Used Since :01/04/1991
To be associated with:
626611
DELHI
RICE
TELDA

3463931  20/01/2017

MUHAMMAD YASEEN
A 392 3rd Floor, Gali No 9, Ameena Masjid, Village Wazirabad, BURARI, Delhi - 110084
MANUFACTURING & TRADING

Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.

Proposed to be Used
DELHI
RICE
3471720 02/02/2017
VIVEK GULATI
trading as ;CAKE DESIRE
SHOP NO-118, SECTOR-22, HUDA MARKET, GURGAON
TRADER AND MANUFACTURER
Used Since :01/06/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, CAKE AND BAKERY PRODUCTS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CAKE.
3476868 08/02/2017
AROHUL FOODS PVT. LTD.
CHAWANI BAZAR, BAHRAICH, DISTT BAHRAICH-271801, U.P.
MANUFACTURING AND TRADING
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since: 16/08/2014

DELHI
RICE.

NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL.
3478707 09/02/2017
AGRAWAL DUSHYANT LALBABU
GUPTA INDIRA VIJAY
AGRAWAL ANIL RAMESHBHAI
AGRAWAL LALBABU RAMESHBHAI
AGRAWAL ASHA LALBABU
GUPTA VIJAY RAMESHBHAI
AGRAWAL AMITA ANILBHAI
GUPTA HARIN VIJAYBHAI
GUPTA ABHISHEK VIJAYBHAI
MITTAL RAJESH JASPAL
AGRAWAL NIDHI DUSHYANTBHAI

trading as ;THE HONEST REVEIRA
201, Circle P, Prahaladnagar S. T. Stand, Sarkhej Gandhinagar Highway, Ahmedabad 380054, Gujarat, India.
Manufacturer and Merchant
An Indian Partnership Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
Cereal-based snack foods; Cracker and cheese combinations; Edible wafers; Flour-based chips; Grain-based chips; Processed cereal-based food to be used as a breakfast food, Ready-to-eat cereals; Rice crackers (senbei); Salt crackers; Wafers, Chutneys [condiments], Farinaceous Foods, Salad Dressings, Beverages with coffee, Cocoa or Chocolate base, Bakery and Confectionery products, Indian snacks, Meal and Food for Human Consumption, Flour and preparation made from cereals for human consumption.
3480390  10/02/2017

ANSHU KUMAR
trading as ;SHRI SHYAM ENTERPRISES
PANIPAT ROAD, SAFIDON - 126112, JIND, HARYANA, INDIA.
Trading, manufacturing and packaging of goods covered under class 30

Address for service in India/Attorney address:
ARUN KUMAR GUMBER
A. K. Gumber & Co., Advocates, Consultants & IPR Attorneys, Plot No. 599, Block No. 4, M. C. Road, Taraori, Karnal-132116, Haryana, India.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
CHIPPERS
3493812  28/02/2017
CREMICA FOOD INDUSTRIES LIMITED
202, GF, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI 110020
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
SAUCES, KETCHUPS, CHUTNEY, CURRIES, CURRY PASTES, FONDANTS, VINEGAR, RELISHES, DRESSINGS/SPREAD/
MAYONNAISE, RETORTED FOOD, TOPPINGS, ICINGS, PUREES, PRESERVES, HONEY, HONEY BASED LIQUID
PRODUCTS, INDIAN SNACKS (LIKE NAMKEEN, NUTS AND MIXTURE), EXTRUDED SNACKS (CONDIMENTS BUSINESS),
INCLUDED IN CLASS 30
ZIPPIES
3493818  28/02/2017
CREMICA FOOD INDUSTRIES LIMITED
202, GF, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI 110020
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
SAUCES, KETCHUPS, CHUTNEY, CURRIES, CURRY PASTES, FONDANTS, VINEGAR, ' RELISHES, DRESSINGS/ SPREAD/ MAYONNAISE, RETORTED FOOD, TOPPINGS, ICINGS, PUREES, PRESERVES, HONEY, HONEY BASED LIQUID PRODUCTS, INDIAN SNACKS (LIKE NAMKEEN, NUTS AND MIXTURE), EXTRUDED SNACKS (CONDIMENTS BUSINESS), INCLUDED IN CLASS 30
3497050  02/03/2017
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
To be associated with:
2606321, 3013159, 3250622, 3305785, 3305788, 3492908
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE. NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2606321, 3013159, 3250622, 3305785, 3305788, 3492908.
MARIO
3497052  02/03/2017
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3305785,3250622.
KEEROS
3498705    03/03/2017
SACHIN SAHNI
B-1/33, SECTOR G, ALIGANJ LUCKNOW (U.P.)
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/07/2016
DELHI
COFFEE, TEA, SUGAR, RICE, RED RICE, BLACK RICE, TAPIOCA, SAGO, RAGI, RAGI POHA, RAGI MALT, FLAX SEEDS,
CHINA SEEDS, BAJRA, HEALTHY SNACKS & OTHER FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD,
BISCUITS, PASTRY AND CONFECTIONERY, HONEY, TREACLE, EAST, MUSTARD, SALTS, VINEGAR, SAUCES, & SPICES.
EITI

3501056  03/03/2017

SH. PAWANDEEP SINGH & SH. PARVINDER SINGH
trading as ;M/s Anhad International
1038/1039, 1st floor, Gandhi Gali, Fatehpuri, Delhi- 6.
Manufacturers and Merchants

(Partnership firm)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/02/2017

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices, and ice.
3503183  04/03/2017
Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.
Used Since :10/10/2010
MUMBAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee, Flour and Preparations Made From Cereals, Bread, Pastry and Confectionery, Ices, Honey, Treacle, Yeast, Baking Powder, Salt, Mustard, Vinegar, Sauces, Spices, Ices and all types of Bakery Products Included under Class 30 etc.
GOLMAAL
3505091 04/03/2017
NITIN KUMAR BOTHRA
trading as ; NAVKAAR PROTEINS
OPP. KALPTARU, BOTHRA MOHALLA, BADA BAZAR, BIKANER (RAJASTHAN)
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAj MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2015

AHMEDABAD
NAMKEEN, BHUJIA, PAPAD, BADI, MANGODI, FAST FOOD, FOOD PREPARATIONS, FOOD PRODUCTS AND
CONFECTIONERY ITEMS WHICH ARE INCLUDED IN CLASS 30
subject to restriction of the goods for sale in the state of RAJASTHAN only.
3513477  25/03/2017
SINGHAL GRAH UDHYOG PRIVATE LIMITED
trading as : SINGHAL GRAH UDHYOG PRIVATE LIMITED
35/52M/33B/4, SHIV NAGAR, BALKESHWAR, AGRA (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)
Used Since : 01/04/2005
DELHI
SPICES.
3531685  22/04/2017
SAINI SWEETS,
Shop No. 6, Rajguru Market, Hisar, Haryana.
( A partnership firm duly Regd. under Indian Partnership Act, 1932)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/11/1984
DELHI
Sweets & Namkeens
3532904  25/04/2017
VIBHOR AGARWAL
A-4, SEC-3, SUSHANT CITY, NH-58, MEERUT-250002
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
AALOK KANSAI, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).

Used Since :01/02/1997

DELHI
BREAD, BISCUITS, RUSKS, CONFECTIONERY, PAPAD, SWEETS & NAMKEEN, POTATO CHIPS, RICE, SPECIES, SAUCES, SUGAR, SALT, HONEY, Dalia, Tea, AATA, MAIDA, SUJI & CORNFLEX.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..752812.
VEER OVERSEAS LTD.,
Factory Premises, G.T. Road, Gharaulda - 132 114, Distt. Karnal (Haryana).
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/04/1978

DELHI
TEA

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3574391  19/06/2017
MAN MOHAN MISHRA
19/357, DARSHAN PURWA, KANPUR - 208 012 (U.P.) INDIA.
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :15/11/2014
DELHI
TEA.
3582123  30/06/2017
ORGANICO AGRO FOODS & BEVERAGES PRIVATE LIMITED
Body Incorporate

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY (NON-MEDICATED), ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES (WHOLE AND GRINDED); NAMKEENS AND SNACKS, KACHARI; READY TO EAT ITEMS INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ORGANICO except substantial shown on label.
GOGO BEAR
3602635  31/07/2017
DEEPAK DARYANI TRADING AS M/S. ASHA CONFECTIONERY
13-B-1, 13-C, SECTOR-C, SANWER ROAD, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Confectionery (non medicated), bubble gums, chewing gums, chocolates and candies being goods
RUHI

3762419   23/02/2018
RAM KUMAR VYAS TRADING AS M/S JAI SHANKAR FOOD INDUSTRIES
F-146, MURLIDHAR VYAS COLONY, BIKANER (RAJ)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
PAPAD UNDER CLASS 30.
3767264  01/03/2018
MUKESH SUHAGIA PROPRIETOR OF INDO-US FOOD INC.
5675, JIMMY CRTER BLVD # A 102 NORCROSS GA 30071. USA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDabad
SPICES, FLOUR, COFFEE, PAPAD, MATHIYA, SALT, SUGAR, ICE, SAGO, MUSTARD, PROCESSED GRAINS, WHOLE
GRAIN RICE, PULSE FLOUR IN CLASS-30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3769838  05/03/2018
KHUSHBOO COOL PRODUCTS PVT. LTD.
NEAR PETROL PUMP, VASAVAD ROAD, DERDI KUMBHAJI, TALUKA - GONDAL, DIST. RAJKOT
BODY- INCORPORATE PRIVATE LIMITED
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
ICE CREAM- INCLUDING IN CLASS-30
NA.
restriction of goods for sale in the state of GUJARAT only.
3771495  07/03/2018
AVADH SNACKS PVT. LTD.
SURVEY NO. 128, PLOT NO. 1, OPP. SUPERTECH INDUSTRIES, VILLAGE- NIKAVA-361162, DIST. JAMNAGAR
BODY- INCORPORATE PRIVATE LIMITED

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Used Since : 13/01/2012

AHMEDABAD
NAMKEEN, SNACKS, CHIPS, FRYUM, CONFECTIONERY, INSTANT MIX, READY TO EAT SNACKS, BAKERY PRODUCTS,
SPICES, SAUCE, PAPAD, SWEETS, KHAKHRA, POPCORN, NOODLES, OAT MEAL- INCLUDING IN CLASS- 30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..Regd.No.2270881.
3772549 08/03/2018
HIDAYTULLAH AHMEDMIYA SHAikh
B-6,2ND FLOOR AMTUL PARK, MUSLIM SOCIETY, NEAR MITHAKHALI SIX ROAD, NAVRANGPURA, AHMEDABAD-380009 GUJARAT.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :03/09/1999
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
3774198  09/03/2018
MR. JAGDISHKUMAR DHIRAJLAL VAGADIA, TRADING AS: MAHESH TEA DEPOT
CHABUTRA BAZAR, VILLAGE - BARWALA, TALUKA- DHANDHUKA, DIST. AHMEDABAD, GUJRAT
single firm

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Used Since: 01/04/1970

AHMEDABAD
TEA – INCLUDING IN CLASS-30.
3777585  14/03/2018
HARSH RAMESH ALWANI
4, AKSHAT INDUSTRIAL PARK, NARODA RAILWAY CROSSING, NARODA AHMEDABAD-382330 GUJARAT INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/03/2018

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
GABBARU
3779758   16/03/2018
YOGENDRA P PATEL
B/22, SAUNDARYA APP, NEAR ARJUN TOWER, Ghatlodia, Ahmedabad.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL,
AHMEDABAD -52

Proposed to be Used
AHMEDABAD
READY TO EAT FOOD FOR HUMAN CONSUMPTION, COFFEE, TEA, COCOA, BAKERY ITEMS, ICECREAM, FALUDAS,
FROZEN CONFECTIONS ESPECIALLY IN CONE, CUP & BAR FORMS, BISCUITS, CAKES, PASTRIES AND
CONFECTIONERY, PACKED COOKED ITEMS, READY TO EAT SNACKS, NAMKEEN, SPICES, FARSHAN & SAVOURIES
ITEMS MADE FROM FLOUR & CEREALS,
3788712  26/03/2018
GOPAL PRAJAPAT S/O. LATE SHRI NARAYAN PRAJAPAT
trading as ;MONA SWEETS
PLOT NO. 7, NEAR SHIV COLD STORAGE, BEHIND BHADWASIYA SCHOOL, VISHWKARMA NAGAR, IIND,
BHADWASIYA, JODHPUR (RAJASTHAN)
Address for service in India/Agents address:
SHARAD AGRAWAL,
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/04/2002
AHMEDABAD
CONFECTIONERIES (SWEET GOLI), LOZENGES.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3788713  26/03/2018
GOPAL PRAJAPAT S/O. LATE SHRI NARAYAN PRAJAPAT
trading as ;MONA SWEETS
PLOT NO. 7, NEAR SHIV COLD STORAGE, BEHIND BHADWASIYA SCHOOL, VISHWKARMA NAGAR, IIND, BHADWASIYA, JODHPUR (RAJASTHAN)
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/04/2002
AHMEDABAD
CONFECTIONERIES (SWEET GOLI), LOZENGES.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3789903  27/03/2018
RAJENDRABHAI A. SHAH AN INDIAN NATIONAL SOLE PROPRIETOR OF MAHAVIR ICE – CREAM PARLOUR
G/F, 3,4, NOUTILLOUS COMPLEX, OPP. P. M. REGENCY, HOTEL SURYA LANE, SAYAJIGUNJ, VADODARA - 390020.
GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :01/01/1990

AHMEDABAD
IN RESPECT OF ICE - CREAM INCLUDED IN CLASS-30
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
ANNAPURNA PRIME FOODS
G-1-108, BICHWAL IND AREA, BIKANER (RAJ)
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water], papad, namkeen, bhujia under class 30.
Proposed to be Used
AHMEDABAD
SPICES, NAMKEENS
NA.
3801460  10/04/2018
MR. DILIPKUMAR DALPATRAI RUPANI, TRADING AS: SHARADCHANDRA DALPATRAI RUPANI
PARABAZAR, OPP. BANK OF INDIA, RAJKOT-360001
single firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Used Since: 01/04/2001
AHMEDABAD
TEA- INCLUDING IN CLASS-30
na.
3802223   11/04/2018
SHREYAS KANUBHAI MODI
GROUND FLOOR MODI NIVAS, IN LANE OF CANARA BANK, RAMNAGAR, SABARMATI, AHMEDABAD
PROPRIETOR OF "INDIRA GRUH UDHYOG"

Address for service in India/Attorney address:
SMITA I. PARMAR, ADVOCATE
V.S.CONSULTANCY, H/203, RADHEY RESIDENCY, NEAR LALGEBI CIRCLE, S.P. RING ROAD, HATHIJAN, AHMEDABAD - 382 445, GUJARAT.

Used Since :01/06/2015

AHMEDABAD

KHAKHRA, WAFERS, CHEVADO, SOYA STICK, ALL NAMKEEN ITEMS INCLUDING IN CLASS - 30.

subject to restriction of the goods for sale in the state of GUJARAT only.
YASHRAJ VINOD GADHAVI AN INDIAN NATIONAL SOLE PROPRIETOR OF YASH HONEY AND APIARY PRODUCTS
31, SATYAM SOCIETY, MANGALAM CROSS ROADS, BHUJ, KUTCH - 370001. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :05/06/2017
AHMEDABAD
IN RESPECT OF HONEY, HONEYS, HERBAL HONEY, NATURAL HONEY, TRUFFLE HONEY, SWEET SPREADS (HONEY), NATURAL RIPE HONEY, HONEY (FOR FOOD), SUGAR, HONEY, TREACLE INCLUDED IN CLASS - 30
Services restricted in the state of Gujarat only.
SURENDRA SINGH SHEKHAWAT
RIICO Industrial Area, Plot No. H-44, Palsana, The. Dantaramgarh, Sikar – 332402 (Rajasthan)
SHRI AMBIKA MASALA UDYOG (Proprietorship Firm)
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :21/03/2018

AHMEDABAD
SPICES AND MUSTARD PREPARATIONS FOR FOOD
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word KITCHEN & other descriptive matters.
restriction of goods for sale in the state of RAJASTHAN only.
3812476  21/04/2018
SANGEETA GUPTA, PROPRIETRIX OF M/S. SAJAN MIRCH STORES
S.NO 2-3-17/1/10, GOLNAKA, AMBERPET ROAD, HYDERABAD – 500013, TELANGANA, INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :29/11/1991

CHENNAI
SPICES, POWDERED SPICES, MIXED SPICES, GARAM MASALA, CHILLI POWDER, SPICES PREPARATIONS MADE FROM PEPPER, TURMERIC, CINNAMON, CLOVES, CURRY, GINGER AND GARLIC, FLOUR FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS, AROMATIC PREPARATIONS FOR FOOD, NOODLES, SAUCES, COATED NUTS, PAPPADUMS, ASAFOETIDA POWDER AND TEA
3820616   30/04/2018
LEELA DEVI W/O LATE.SHRI GUMAN MAL JI
M/S VARDHMAN PAPAD BHANDAR , (Head Office ) 14- MAHAVEER GALI, GUNDOCHIYA BASS, Pali ( Factory At ) 616,Indra Colony Extension , PALI (RAJASTHAN)
Proprietorship
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASSOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Used Since :01/04/1991
AHMEDABAD
PAPAD, BADDI MANGODI
Sterling Reserve Art Project

3822678 03/05/2018

ALLIED BLENDERS AND DISTILLERS PVT. LTD
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004

Body Corporate

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

MUMBAI

Muesli Snacks, Granola Snacks, Cereal-based Snacks, Rice-based Snacks, Wheat-based snacks, Cassava-based Snacks, Manioc-based Snacks, Maize-based Snacks, Extruded Corn Snacks, Extruded Wheat Snacks, Papad, Farsan, Cheese flavoured Corn Snacks, Bhujia, Ghathiya, Fafda, Cheese flavoured puffed corn snacks, Extruded manioc-starch based snacks, Extruded Cassava-starch based snacks, Puffed Cheese Balls [corn snacks], Bhel Puri, Corn curls, Samosa, Cereal based snack Food, Malt Extracts for food, Aromatic preparations for food, Vanilla Flavorings for foodstuffs, Pakoda, Biryani, Batata Vada, Kabab, Vanilla Flavorings for food or beverages, Tea Flavorings for food or beverages, Food flavorings other than essential oils, Gluten free Cereal Based Snack Foods, Dosa, Idli, Gruel with Milk Base for food, Poha, Fruit Flavorings for food and beverages except essences, Food Condiment consisting primarily of Ketchup and Salsa, Chakli, Lemon flavorings other than essential oils for foodstuffs, Almond flavorings other than essential oils for foodstuffs, Cocoa based condiments and seasonings for food and drinks, Jhunka Bhakar (Gram Flour and millet flour based traditional food preparation), Dhokla (foodstuff made from fermented batter derived from rice and split chickpeas, Coffee, Brewed Coffee, Coffee Substitutes, Decaffeinated coffee, Instant coffee, Tea, Slimming Tea, Chai tea, Tea Substitutes, Iced Tea, Black Tea, Tea ix Powders, Instant Tea and all types of snack foods including Potato Chips; Fried Peanuts And Nuts; Ready To Eat Processed Grains And Cereals; Sauces; Snack Bars, Cakes, Cookies, Sugar, Rice, Tapioca, Sago, Bread, Pastry And Confectionery, Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, (Condiments); Spices; Ice; Cooked Dishes, Biscuits (Not For Animals)

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3343900,3822672,3822673,3822674,3822677.
Trade Marks Journal No: 1930 , 02/12/2019 Class 30

3824390 04/05/2018
J MAGANLAL & COMPANY
5/1907-08-09-10, Dastoorwad, Navsari 396445, Gujarat, India.
An Indian Partnership Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since : 25/01/1958

AHMEDABAD

Tea

Color is claimed

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. Regd. No. 907960.
SETHI CHAI

3826799   08/05/2018

CHETAN LAL JAIN TRADING AS : SHREE VARDHAMAN TRADERS
SB-107-C, SETHI HOUSE, LAL KOTHI, TONK ROAD, JAIPUR - 302015, RAJASTHAN

PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
TEA
VISHESH GOLD

3829330  10/05/2018
MADAN MOHAN SARDA TRADING AS M/S KRISHNA FOODS
BAGARI MOHALLA, BEHIND HANUMAN MANDIR, UDAIRAMSAR, BIKANER (RAJ)
PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since :02/04/2003

AHMEDABAD
PAPAD, BHUJIA, NAMKEEN UNDER CLASS 30.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
AARISH

3829421  10/05/2018
ASHISH BIMAL CHAUDHARY
trading as ;SHUBHAM TEA CO.
517, MADHUPURA GANJ BAZAR, OPP. AMBAJI MANDIR, O/S. DELHI DARWAJA, AHMEDABAD– 380 004, GUJARAT, INDIA.
MANUFACTURERS AND MERCHANTS
Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :03/01/2012
AHMEDABAD
TEA
3834603  16/05/2018
GAURAVKUMAR DILIPBHAI MARU
SATYAM NIVAS, KAILASH NAGAR SOCIETY, POST - KHUNDH, TA - CHIKHALI, DIST - NAVSARI GUJARAT – INDIA.
INDIVIDUAL
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
NAMKEEN AND FRYMS INCLUDED IN CLASS 30
Goods restricted for sale in the state of Gujarat only..
SARAS GOLD

3834900   16/05/2018
UMA SHREE FOOD PRODUCTS
G-1/69, RIICO INDUSTRIAL AREA, PALSANA, DIST- SIKAR (RAJASTHAN)
UMA SHREE FOOD PRODUCTS (PARTNERSHIP FIRM)

Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)

Used Since :14/02/2005

AHMEDABAD
BREAD, BAKERY PRODUCTS, BISCUITS, CHOCOLATES, PASTRY AND CONFECTIONERY PRODUCTS.
3842210 24/05/2018
NARAYAN AGARWAL
663/4, MANDIA VILLAGE, PALI MARWAR 306401, RAJASTHAN
BABA BANGALI MARKETING, A Sole Proprietorship Firm

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Used Since :15/05/2010

AHMEDABAD
SALTISH PREPARATIONS, TASTY CHEWABLE & CHURAN TABLETS AND CONFECTIONARY

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.No Claim of Exclusive Right for descriptive Matter appearing on the applied label,KALA KHATTA and all descriptive matters.
3846872  30/05/2018
A & D RAMA COMPANY
SHEKHO KI DHANI, MANDIYA ROAD, PALI (RAJASRHAN)
Partnership
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Used Since :06/04/2018
AHMEDABAD
TEA, COFFEE, SUGAR, SALT
3853320  06/06/2018
DHIRWANI VINAY PRITAMDAS TRADING AS PUNHUMAL SHOWKATRAI
97, Chokha Bazar, Kalupur, Ahmedabad 380002, Gujarat, India.
A Sole Proprietorship Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since :04/01/1992

AHMEDABAD
Spices, condiments, sauces [condiments], seaweed [condiment], soya bean paste [condiment] / miso [condiment], chutneys [condiments]

Color is claimed.
KTM

3861066  15/06/2018

M/S AISIRI FOOD PVT LTD.,
No.1057, 36th Cross, 28th Main, 4th 'T' Block, Jayanagar, Bangalore - 560041

Private Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Proposed to be Used

CHENNAI

Spices, Masala powder. Ready to eat foods, coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces, condiments, spices; ice - frozen water
3862357  16/06/2018
RUKMANI DEVI
RAGHUNATH RAY RAMJEEVAN, INFRONT OF TABELA GATE, SIKAR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2008

AHMEDABAD
SPICES WHICH ARE INCLUDED IN CLASS 30
THE WHOLE LEAF

3874080   29/06/2018

THE HIGHLAND PRODUCE COMPANY LTD.
trading as ;THE HIGHLAND PRODUCE COMPANY LTD.
W-21/674, BEACH ROAD, ALAPPUZHA-688012 KERALA INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
SINDHU KRISHNA CS. ADVOCATE.
TC 1/1414, SREESANTHAM, KUMARAPURM, MEDICAL COLLEGE. P.O. TRIVANDRUM - 695011. KERALA

Proposed to be Used
CHENNAI
SPICES
Trade Marks Journal No: 1930, 02/12/2019 Class 30

3892947 20/07/2018
RAVI SHARMA
6, KARODIYA KI DHANI, BHOMIYA NAGAR, NEAR BALAJI PHATAK, NEW BENAD ROAD, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 05/07/2018
AHMEDABAD
ICE CREAM, ICES, BISCUIT, CONFECTIONERY, BAKERY, TEA, SUGAR, COFFEE, RICE, SPICES, FLOUR AND PREPARATION MADE FROM CEREALS, POHA AND SUJI WHICH ARE INCLUDED IN CLASS 30
TIMELESS BLENDS
3947566   17/09/2018
A. TOSH & SONS (INDIA) LIMITED
318.2, & 326/P, Sokkanur Road, Pollachi (North Block) Vada Pudur, Kinnathukadavu, Pollachi Taluk, Coimbatore District, Tamil Nadu 642 109, India
A Public Limited Company incorporated under the provisions of Indian Companies Act of 1956

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used
CHENNAI
Tea products
mark is associated with the registered trade mark no. 3947569.
3995040 10/11/2018
ASHA TALREJA TRADING AS M/S. J.B. FOOD PRODUCTS
SECTOR-A, C-47, SANWER ROAD, INDUSTRIAL AREA, NEAR NEW PARLE BISCUIT, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Bakery products, bread, biscuits, cream roll, pastry and patties
registration of this trade mark shall give no right to the exclusive use of the Oven Fresh.
area restricted to the state of M.P.
**Proposed to be Used**

**MUMBAI**

Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen Ready to eat savory snack foods made from maize meal formed by extrusion, Snack foods made of wheat Farsan (cereal based snacks), Papad (Cereal based snacks).

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Petpooja and other descriptive matter.*

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3780824.*
Trade Marks Journal No: 1930, 02/12/2019 Class 30

PRASHANT AJGALE
GODHNA, NAWAGARH, JANJGIR-CHAMPA, CHHATTISGARH 495556 INDIA
POULTRY AND FOOD PRODUCTS

Address for service in India/Agents address:
R.K.DEWAN & CO.
78, PODAR CHAMBERS, S. A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

SPICES, FLOURS, FOOD PRODUCTS INCLUDING SNACK FOODS, PREPARATIONS MADE OF FLOURS AND CEREALS, TEA, COFFEE, NAMKEENS, CONFECTIONARIES, HONEY CEREALS, SALT, MUSTARD, VINEGAR, SAUCES, CHOW CHOW, FLAKES, GINGER AND PEPPER, ICE CREAMS, SAGO, SAFFRON FOR SEASONING, YEAST, SUGAR, TAPIoca, TREACLE, BAKING POWDER, COOKIES, CHOCOLATES AND CHOCOLATE ARTICLES, CORN FLAKES, CAKES, PASTRIES, BISCUITS, EDIBLE ICES, ESSENCES FOR FOOD STUFFS, VERMICELLI, MACARONI, PASTA, PIES, TURMERIC FOR FOOD, TARTS, PIZZAS AND BREAD ROLLS, PROCESSED FOODS, CEREALS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO. FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, MAIZE AND OAT FLAKES, BREAD, PASTRY AND CONFECTIONERY, ICES. HONEY, TREACLE, YEAST, SALT, MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS), SPICES AND SPICE POWDERS, ICE CREAMS, CAKES, SPICE CURRIES, FARINACEOUS FOODS
AND PASTES, FLOUR-MILLING PRODUCTS, NOODLES, PASTA, PEPPER AND PEPPER POWDER, PIES, SEASONINGS, CHOCOLATE BASED PREPARATIONS, SWEETS, TURMERIC FOR FOOD, VINEGAR, PIZZAS, SANDWICHES, FALLING IN CLASS 30.

*condition to use the mark as substantially represented in the form of Application.*
4083135   11/02/2019

MR. RAM JAGWANI TRADING AS KRISH FOOD INDUSTRY (INDIA)
B-34/1, M.I.D.C., ANAND NAGAR, ADDITIONAL, AMBERNATH (E), DIST THANE-421506, MAHARASHTRA, INDIA
PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
CANDY (CONFECTIONERY).
Trade Marks Journal No: 1930 , 02/12/2019           Class 30

4085407   13/02/2019
ACTAL FOODS (INDIA) PRIVATE LIMITED
ACTAL FOODS COMPOUND, NEAR KHIRA INDUSTRIES, SANTACRUZ (WEST), B.M .BHARGAV MARG, MUMBAI-400054..
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
High-protein cereal bars, Flour, Processed cereals; Premixed & Ready to Cook, Prepared Soups, Curries or Gravies in Powder or Paste Form And Ready to Cook, Almond Powder, Chili Powder, Spices in Powder form Condiments, Pickles And Relish, Included In Class 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptor matter..
4086037    13/02/2019
PRAJAKTA SATISH ADMANE TRADING AS M/S SATISH VENTURE
24 - NEW DNYANESHWAR NAGAR, MANEWADA ROAD, NAGPUR - 440027 (MS)
PROPRIETOR
Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN,NAGPUR-440018
Proposed to be Used
MUMBAI
HONEY INCLUDED IN CLASS 30
No exclusive right over the other descriptive word and Honey and Raw honey straight from Beekeeper.
SURENDRA RAMCHAND CHHATWANI TRADING AS M/S TU HI TU FOODS
SARKI LINE, KHAMGAON, DIST. BULDHANA (M.S.) - 444303
PROPRIETOR

Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO., 267 BHALDARPURA NEAR CONGRESS BHAWAN, NAGPUR-440018

Used Since: 01/01/2012

MUMBAI

ready to eat snack foods consisting primarily of grains, corn, cereal, other vegetable materials or combinations thereof, including corn chips, tortilla chips, pita chips, rice chips, crackers, pretzels, puffed snacks, snack bars, popcorn and peanuts, sauces, salsas, chili, snack bars, biscuits, cakes, cookies, croissants, bread products, coffee, tea, cocoa, sugar, rice tapioca, sago, artificial coffee, flour and preparations made from cereals, bread pasty and confectionery, baking powder, salt mustard, vinegar, sauces, (condiments), spices, ice. included in class 30
MR AMAR KUMAR AGARWAL
SHOP 2 & 3, B - 3, SECTOR -2, SHANTI NAGAR, MIRA ROAD, THANE – 401 107
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092
Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM FLOUR , BREAD PASTRY AND CONFECTIONERY
RAHUL NAGRANI, PROPRIETOR OF SHRI HARI TRADERS
142 / 143, Shri Nath ki Taliya, Ganjipura Road, Jabalpur (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Flour mixes.
Trade Marks Journal No: 1930, 02/12/2019 Class 30

4089581 15/02/2019
KWALITY MILK CENTRE
1, Mayur Appt, B/H Regimental Plaza, Gaikawad Mala Road, Nashik Road, Nashik - 422101
A Registered Partnership Firm.
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Sweets.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive words.
area restricted to the state of MAHARASHTRA.
ELITE GRAINS

D.No.148/A, First Floor, Shri Krupa Market, Malakpet, Hyderabad-500 036 (TS), India.

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :01/05/2011

CHENNAI
Rice, coffee, tea, cocoa, sugar, artificial coffee, tapioca, sago, flour and preparations made from cereals, bread, pastry and confectionery, ices, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces, ginger garlic paste, asafoetida, spices and spices powders of all kinds, vermicelli, macaroni, pasta products, corn flakes, barley and bean meal, oats, ice creams and honey
ARUSTAR

4092347    19/02/2019
SHITAL ABHIJEET SANNAKE
A/P SANGRUL; TAL : KARVEER; DIST: KOLHAPUR
CLASS 30
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI
Ready to eat savouries;Chocolate;ingredients;mixes;powders;Confectionery;Honey;Spices;Rice;sugar;;chikki;revadi;chilly powder;turmeric
MR. HEMANT A. BANGERA TRADING AS BANGERA FOODS
203, SWAJAN CHS, MODEL TOWN, 4TH BUNGLOW, ANDHERI WEST - 400053, MAHARASHTRA, INDIA

PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THAN (E)-400603

Proposed to be Used
MUMBAI
SPICES, TEA MIX POWDER.
 Proposed to be Used

CHENNAI

Ice cream, sorbets and other edible ices; Ice [frozen water]; Fruit ice cream, Ice cream bars & Affogato [coffee-based beverages containing ice cream].

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Transliteration : PERAKKA
4102406 28/02/2019

NIPUN SHASHIKANT MARU
202, Siddhachal Chs. Ltd., Thakurshi Jivraj Road, Zakaria Bunder, Sewri West, Mumbai 400015
(NATURAL PERSONS)

CHETAN RAMESH MADHEKAR
202, Siddhachal Chs. Ltd., Thakurshi Jivraj Road, Zakaria Bunder, Sewri West, Mumbai 400015
(NATURAL PERSONS)

Address for service in India/Agents address:
VIKAS RAMCHANDRA CHOMAL
A/B-201, 2ND floor, Manas Building, Near Mahajan Wadi, Kharkar Ali, Thane West, Thane-400601

Used Since: 01/10/2017

MUMBAI

VEG MOMOS, VEG SCHZ. MOMOS, SPINACH PANEER MOMOS, CORN CHEESE CAPSICUM MOMOS, CHILLI CHEESE MOMOS, MASHROOM MOMOMS; FRIED MOMOS; PAN MOMOS; CHICKEN MOMOS, CHICKEN SCHZ. MOMOS, CHICKEN MINTY MOMOS, CHICKEN CHEESE MOMOS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE momo except as shown on label.
4102699  28/02/2019

PRASAD BHAGWAN DAREKAR
Arjun Nagar, A/p- Mouje Sangaon, Tal- Kagal, Dist- Kolhapur 416216
INDIVIDUAL

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.
Used Since : 01/01/2019

MUMBAI
Tomato Ketchup and Sauce
4103868  01/03/2019
MR. SAGAR POONAMCHAND MANGHANI TRADING AS JAI AMBE FOODS
NEAR GOL PULIYA COLLIERY ROAD, BALLARPUR, DIST CHANDRAPUR, NAGPUR - 442702, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
BAKERY FOOD PRODUCTS, CONFECTIONERY; SAUCES.
4106489 04/03/2019
RAJENDRA ZUMBAR CHEMATE TRADING AS KABIR CAKE AND BAKERY
Pl. No - 1 B, Aishwaryanagari, Shriram Chowk, Pipelineroad, Ahmednagar - 414003, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Cakes, Breadsticks, Wheat-based snacks, Cereal-based snacks, Cookies.
Trade Marks Journal No: 1930, 02/12/2019 Class 30

4107658 05/03/2019
N. RAJENDRAN
SRI SUGANDHAM FOODS, PLOT NO 23, SIDCO INDUSTRIAL ESTATE, RASATHAVASU VILLAGE, VELLAKOVIL 638111, TIRUPUR DIST, TAMILNADU
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Spices, Edible spices, Curry spices, Mixed spices, Spices in the form of powders, Mixed spice powder, Spice preparations, Spice extracts.

Transliteration : SRI SUGANDHAM
RAHUL WANDHWANI, PROPRIETOR, PARI BAKERS
307 / 2, 304 / 2, R.K. Compound, Palda, Indore (M.P.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Proposed to be Used
MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
London Reserve

4107914    06/03/2019
KARANVEER SINGH CHHABRA TRADING AS J.K. ENTERPRISES
155, Gurunanak Timber Market, Dhar Road, Indore (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI

Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen Ready to eat savory snack foods made from maize meal formed by extrusion, Ice cream, Snack foods made of wheat Farsan (cereal based snacks), Papad (Cereal based snacks), Tea, Coffee, Spices.
TIRUPATI'S MORRISON
4108894  06/03/2019
M/S. TIRUPATI BAKERS AND CONFECTIONERS
SURVEY NO-333/26 AND 333/39, PATWARI HALKA NO.26, MARBLE MANDI, GRAM PALDA, INDORE (M.P.)
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Chocolates, Wafers, Biscuits and Confectionery
SAVITA PRAVIN JUJAGAR
68, LAXMI VISHNU CO-OPERATIVE HOUSING SOCIETY, KUMTHA NAKA, SOLPUR-413003
OWNER
Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, Sundersrushti, Near Suncity Road, Sinhgad
Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS AND OTHER RELATED PRODUCTS PREPARED FOR HUMAN CONSUMPTION
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
4111183  08/03/2019
RANJEET PRATAP DHAGE
trading as ;RANJEET ENTERPRISES
M.NO. 1197, WALIWADE PAIKI GANDHINAGAR, TAL. KARVEER, DIST. KOLHAPUR - 416 116 (M.S.)
MANUFACTURER AND MERCHANT

Proposed to be Used
MUMBAI
COCOA POWDER, CHOCOLATE SAUCE, CHOCOLATE SYRUP, CHOCOLATE PASTE, BAKING POWDER, DRINKING
CHOCOLATE, CARAMAL COLOUR, CUSTARD POWDER
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
Anshul Classic Chotu Motu Rings

4111459  08/03/2019
KAPIL KHATRI M/S.GURUNANAK FOOD PRODUCTS.
164, INDUSTRIAL AREA, RICCHAI, JABALPUR. (M.P) (INDIA).

PROPRIETORSHIP

Address for service in India/Attorney address:

CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used

MUMBAI
NAMKIN, CHIPS, CORN RINGS, CORN PUFFS, SNACKS CONFECTIONARIES AND WAFERS IN CLASS-30

PLEASE ASSOCIATE "ANSHUL CLASSIC" NO. REGISTRED NO. 2512209, AND 3819512, 2944085, 3486987, 3486989, 3782491 PLEASE ASSOCIATE

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2512209, AND 3819512, 2944085, 3486987, 3486989, 3782491.
THE DESSERT NATION

4115450  13/03/2019
MR. VIKASH RAJENDRA KARIWALA
SHOP NO.12, SHEETAL KUNJ, SUBHASH LANE, OPP. VAISHNODEVI MANDIR, MALAD (EAST), MUMBAI- 400097
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM FLOUR AND CEREALS, BREAD PASTRY AND CONFECTIONERY, BAKING POWDER
CHOCO SPLASH
4115673  13/03/2019
ITALIAN EDIBLES PVT. LTD.
Survey No. 367/3, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company incorporated under Indian Company Act, through Director
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001
Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candles, Snack foods made from corn and in the form of rings, Namkeen Ready to eat savory snacks.
ASSOCIAITED WITH REGISTERED TRADE MARK NO. - 2341379.
UDAY MAHADEO GHARE (KARTA), SHUBHA UDAY GHARE, SHIVAM UDAY GHARE & SAI UDAY GHARE
1-A, SANDESH BHUVAN, BAJAJ CROSS ROAD, KANDIVALI WEST, MUMBAI - 400067, MAHARASHTRA, INDIA
HINDU UNDIVIDED FAMILY

Address for service in India/Agents address:
MAKHJJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER].
4122808  19/03/2019
SUVARNA SUBERSINGH GIRASE AN INDIAN NATIONAL SOLE PROPRIETOR OF SANSKRUTI GRUH UDYOG
AMBEGAON-PATHAR, PUNE-411046, MAHARASHTRA, INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUTSIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since : 13/09/2012
MUMBAI
IN RESPECT OF SPICES AND NAMKEEN, INCLUDED IN CLASS -30.
RAJSHAHI FOODS PVT. LTD.
B-1, B-2, B-7, B-8, AKVN INDUSTRIAL AREA, RANGWASA RAU, INDORE (M.P.)

Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since: 25/08/2018

MUMBAI

CONFECTIONERY (NON-MEDICATED), CHOCOLATES, BISCUITS (NOT FOR ANIMALS), CANDY, LOLLY POPS, SNACK FOOD INCLUDING CEREAL-BASED AND RICE-BASED
BADA DHAMAKA

4135726   03/04/2019
RAINBOW CONFECTIONERY WORKS
PLOT NO- A-66/3, ANAND NAGAR MIDC, ADDITIONAL AMBERNATH, AMBERNATH-EAST, PINCODE-421506
Manufacturer

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :15/02/2019

MUMBAI
CONFECTIONARY (NON-MEDICATED) CHOCOLATE PRODUCTS, LOLLY POPS, CHOCOLATE COATED CANDIES, CONFECTIONERY / SUGAR CONFECTIONERY, COCOA AND ARTIFICIAL COFFEE; SUGAR, HONEY, SWEET (CANDY), CANDY, SWEETMEATS CANDY, CHOCOLATE COATED NUTS, TOFFEES, LOLLIPOPS, BEING GOODS INCLUDED IN CLASS 30
MR. DEVVRAT PATIDAR TRADING AS : SWADESHI GURU FLOUR MILL
26, SHRI RAM NAGAR MAIN, NEAR BANGALI SQ., KANADIA ROAD INDORE-452001 M.P. INDIA
PROPRIETARY FIRM

Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001

Proposed to be Used

MUMBAI
WAFERS, CANDY, CONFECTIONERY, CHOCOLATE, SWEETS, BAKERY GOODS, EXTRUDED CORN SNACKS, NAMKEEN, EXTRUDED WHEAT SNACKS, FARSA (CEREAL BASED SNACKS), COCOA, NOODLES & READY-TO-EAT CEREALS VERMICILLES, SOOJI, MAIDA, ATTA AND FLOUR, PAPADS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES [CONDIMENTS], SPICES, ICE [FROZEN WATER], WEETS, BAKERY GOODS, BISCUITS, ICE CREAM, CONFECTIONERY, CONVENIENCE FOOD AND SAVORY SNACKS, EDIBLE WAFERS, PROCESSED GRAINS AND GOODS MADE THEREOF, GARAM MASALA, PAPAD, SPICES, MILK MASALA, HING, AATA, INCLUDED IN CLASS 30.
RAJESH RAMNIKSINH THAKOR PROPRIETOR OF TISHA FOOD PRODUCTS
62, GUJARAT HOUSING BOARD, OPP. RAMESHWAR TEMPLE, MORBI - 363 642 (GUJARAT)
Individual

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002

Used Since : 02/04/2019

AHMEDABAD

FLOUR AND PREPARATIONS MADE FROM CEREALS, PAPAD (CEREAL BASED SNACKS), NAMKEEN, BAKERY GOODS, 
PROCESSED CEREALS, PROCESSED GRAINS, SPICES, WAFERS, FRYUMS, KHAKHRA, SWEETS, SWEET PICKLE 
[CONDIMENT] INCLUDED IN CLASS-30
4153968   22/04/2019
BRITANNIA INDUSTRIES LIMITED
trading as ; BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT) NO.33, LAWRENCE ROAD, NEW DELHI-110035, INDIA MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
815937, 1124329, 1770146, 1770151

DELHI
READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, TUBERS AND OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, CRACKERS, PUFFED SNACKS, SNACK BARS, POPCORN; CANDIED POPCORN AND PEANUTS, SNACK FOOD DIPPING SAUCES, SALSAS, CHILLI, SNACK BARS, BISCUITS, CAKES, BUNS, ROLLS, COOKIES, RUSKS, CROISSANTS, BREAD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE; YEAST, BAKING POWDER; SWAT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS, SPICES, ICE.
MARATHA SECRETS
4156719   24/04/2019
RAHUL JADHAV
52, Mauli Bungalow, Vasant Baugh Society, Opposite ICICI ATM, Bihwewadi Road, Pune-411037
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Proposed to be Used
MUMBAI
Spices, Flour and preparations made from flour and cereals, Confectionery, Mustard, Salt, Vinegar, Sauces, Preparation from Tapioca and Sago
ofcours Froozer

4161549  29/04/2019

ITALIAN EDIBLES PVT. LTD.
Survey No. 367 / 7, 369 / 3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

MUMBAI

Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen, Ready to eat savory snack foods made from maize meal formed by extrusion.
4162079   30/04/2019
MR. SANJEEV KUMAR AND PANKAJ SRIVASTAVA TRADING AS MORAL FOODS & BEVERAGES PRIVATE LIMITED
PLOT NO. / KASRA NO. 231, BASAHA KURSI ROAD, LUCKNOW – 226021, Uttar Pradesh
NEW
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FORM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE EXCLUDING NAMKEENS
ASHOK PARWANI TRADING AS ASHOK ENTERPRISE
PUROHIT PARA, BRAHMAPURI, JAIPUR- 302002, RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD

SAUNF INCLUDED IN CLASS 30
4180667    17/05/2019
M/S LA SEINE - THE CHOCOLATE EMPORIUM
G-54, Green Park (Main), New Delhi - 110016
A Partnership Firm

Address for service in India/Attorney address:
ACE INDIA LEGAL CONSULTANTS LLP
F-83, Ground Floor, Green Park (Main), New Delhi – 110016
Used Since :20/10/2016

DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
A DOLLOP OF DELISH

4180739    17/05/2019
HEMALATHAA V N
10/14, ALAMELUMANGAPURAM 1ST MAIN ROAD, MADIPAKKAM, CHENNAI - 600091

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4181218   20/05/2019
BHAVIN RATILAL RAMBHIA AN INDIAN
501, KALPATARU PLAZA, CHINCHOLI BUNDER ROAD, MALAD (WEST), MUMBAI-400 064.
INDIVIDUAL
Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHET MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
WHOLE WHEAT FLOUR AND PREPARATIONS MADE FROM CEREALS.
Trade Marks Journal No: 1930, 02/12/2019  Class 30

4181378  21/05/2019
M/S SHAWARIA MANUFACTURING PRIVATE LIMITED
2nd FLOOR, ANURAG ARCADE, D.B.LANE, UPPER BAZAR, RANCHI
Incorporated Under The Companies Act
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since: 01/04/2019
KOLKATA
KACHARI, PUFFS, SNACKS, NAMKEEN
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DUNKIT RUSK

4181864   21/05/2019

M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APARTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

RUSKS OF ALL KIND INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word RUSK
SHIVANA YOGA PVT LTD
TOWER NO 01, FLAT NO 705, LOTUS ZING, SECTOR 168, NOIDA, UTTAR PRADESH- 201305
COMPANY REGISTERED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4182197    21/05/2019
DESI TEA TIME PRIVATE LIMITED
trading as ;DESI TEA TIME PRIVATE LIMITED
9-144,High School Road, Andhra Bank Backside, High School Road, Kadiam, Kadiam Mandal, East Godavari-533126, Andhra Pradesh, India.
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
P.SANJAI GANDHI
CHOLAMANDALAM IP LAW FIRM, YMIA NEW INDIA BLDG, 1ST FLOOR, 2ND LANE BEACH ROAD, NO:49, MOORE ST, CHENNAI - 600 001
Used Since :01/01/2018

CHENNAI
TEA, TEA POWDER, TEA LEAVES.
4182341    21/05/2019
BRITANNIA INDUSTRIES LIMITED
trading as ;BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT) NO.33, LAWRENCE ROAD NEW DELHI-110035
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
488808, 752299, 752300, 768701, 768702, 768703, 768704, 768705, 907532, 1268403

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES.CROISSANTS.
Dhanyavat
4183176  22/05/2019
CLEAN CROP INDIA PVT LTD
FLAT 211,BHA MILLENNIUM TOWERS, PLOT B 9/17,SECTOR 62, NOIDA -201301

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)

Proposed to be Used
DELHI
Processed grains, starches, and goods made thereof, baking preparations and yeasts; Salts, seasonings, flavourings and condiments; Sugars, natural sweeteners, sweet coatings and fillings, bee products; Processed grains; Processed cereals for food for human consumption; Snack bars containing a mixture of grains, nuts and dried fruit [confectionery]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4183474   22/05/2019
MR. VINOD BANSAL
946/64, LEKHU NAGAR TRI NAGAR, DELHI -110035.
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2018
DELHI
FLOUR & PREPARATION MADE FROM CEREALS, RICE, BROKEN PULSES, GRAINS, COFFEE, ARTIFICIAL COFFEE, TEA, SUGAR, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, SNACKS LIKE ROASTED MAKHANAS, ROASTED DRY FRUITS WALNUTS,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DR. SMITH
4185857    24/05/2019
RAINBOW CONFECTIONERY WORKS
Plot No.A-66/3, Anand Nagar, MIDC, Ambernath (East) – 421 506, Dist. Thane – [M.S.], India
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :15/05/2019
MUMBAI
Confectionery (Non-medicated), sweets, candies; toffees & chewing gums
Trade Marks Journal No: 1930 , 02/12/2019 Class 30

4186044  24/05/2019
SAMRADH AGRO FOOD INDUSTRIES PVT. LTD.
A-8, S.R. COMPOUND, LASUDIA MORI, DEWAS NAKA, A.B. ROAD, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
MUMBAI
WHEAT FLOUR, MAIDA, RAWA, BESAN AS INCLUDED IN CLASS 30
NUTCASE

4186475  24/05/2019

MAPRO FALVIT LLP.
A Limited Liability Partnership registered under the LLP Act, 2008.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
Confectionery; candies, confectionery products (fruit & other flavours), chocolates, toffees, non-medicated confectionery; sugar boiled confectionery; sweets (non-medic)ated containing herbal flavourings; peppermint sweets, fruit jellies, lozenges, herbal honey lozenges, pastilles being goods included in class 30.
4186687  24/05/2019
DOS AND COMPANY
FA-7 GOLCHA TRADE CENTRE M.I ROAD NEAR AJMERI GATE JAIPUR 302001
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAHUL FATEHPURIA
I LEGAL 23 K 5 JYOTI NAGAR VIDHANSABHA JAIPUR

Proposed to be Used
AHMEDABAD
coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
GOODRICHDELICIA

4187546  25/05/2019
M/S GOODRICH CARBOHYDRATES LTD.
Vill.- Nagla, Meerut Road, Karnal -132001, Haryana. (India)

Company

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-09871034747, 09990034747

Proposed to be Used

DELHI

Coffee And Coffee Extracts, Chocolate Drink Preparations Flavoured With Banana, Preparations Made From Cereals, Bakery Products, Confectionery Products, Rusks, French Toast, Toast, Cookies And Crackers, Fortune Cookies, Chocolate Covered Cookies, Salt, Coffee, Tea, Cocoa, Sugar, Tapioca, Bread, Pastry And Confectionery, Ices, Honey, Treacle, Mustard, Vinegar, Sauces (Condiments), Spices, Biscuits, Snacks, Cakes, Namkeen, Yeast & Baking-Powder
M/S GOLDEN GRAINS HEALTHY FOOD INDUSTRIES
PLOT NO 205/10, PHASE-II, IDA, CHERLAPALLY, GHATKESAR, MEDCHAL - MALKAJGIRI, HYDERABAD - 500051, TELANGANA, INDIA.
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
RICE, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS; SPICES; PROCESSED GRAINS.
4188951  27/05/2019
SAMSTHITI FOODS PRIVATE LIMITED
KALINGA WATER PROOKING WORKS 1ST LINE GOUTAM NAGAR, KORAPUT - 764020
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
LOBRS
4189012  28/05/2019
LOKESH KUMAR
Village Hansaka
Individual trading as individual

Address for service in India/Attorney address:
VICTOR VAIBHAV TANDON, ADV.,
BG-7/13, PASCHIM VIHAR, NEW DELHI-63

Proposed to be Used
DELHI
CHOCOLATES, BAKERY GOODS, CONFECTIONARY
4189279  28/05/2019
GYAN PRAKASH SINGH TRADING AS BABU & CO.
481/6, GOVINDPUR, KALKAJI, DELHI-110019
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Used Since :29/07/2017

DELHI
Confectionery, Sewaee (Dessert made of wheatflour and milk), Snack bars containing a mixture of grains, nuts and dried 
fruit [confectionery], Coated nuts [confectionery], boiled adzuki beans and fruits with syrup],Paneer (Milk Product), Milk 
and milk products, Milk substitutes, Full-fat milk, Milk beverages, Milk powder, Condensed milk, Retail services for 
confectionery, Yogurt, Lassi (Yogurt), Flavored yogurts, Frozen yogurt confections, Butterscotch confectionery, Chilled 
confectionery, Flour confectionery, Confectionery bars, Ice confectionery, Dairy confectionery, Frozen confectionery, 
Cheese, Chocolate flavoured confectionery, Bakery goods , Mixes for making bakery products, Bread and buns, 
Confectionery in frozen form, Confectionery items formed from chocolate, Preparations for making of sugar 
confectionery, Sweet glazes and fillings.
4190370  29/05/2019
SANTOSHI AND SONS FOOD PRODUCTS
KRISHNA NAGAR, DOMAHI TOLA, TEHSIL-LALGANJ, RAEBAREILY-229206, UTTAR-PRADESH
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
NOOR FATMA
146-I, JAFRA BAZAR, NEW COLONY, GORAKHPUR
Proposed to be Used
DELHI
BREAD, RUSK, PASTRY, CAKE, MUFFINS AND OTHER CONFECTIONERY ITEMS.
4190871    29/05/2019
RISHI CHAK
Near sant kripal ashram, koteswar mandir road, chandra nagar
An Individual
Address for service in India/Attorney address:
KANika JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
MUMBAI
Spices
- 
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THE RG IMPEX (PROPRIETOR NAME: RENU GUPTA)
398 Badli village, pipal walla road, near sbi bank, delhi-110042.
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 24/05/2019

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
SUMAIYA BAKERS
4192565   30/05/2019
NAFEES AHMAD
HOUSE NO. 54, GALI NO. 5, OLD BRIJ PURI, KRISHNA NAGAR, DELHI-110051
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Confectionery & Bakery goods
4226751   05/07/2019
MANGLA INDUSTRIES PRIVATE LIMITED
D-11, 1ST FLOOR, PRASHANT VIHAR, DELHI-110085
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Ketchup, Ketchup [sauce], Tomato ketchup, Mayonnaise and ketchup-based spreads, Chutney, Onion chutney, Tomato chutney, Mango chutney, Green tomato chutney, Red onion chutney, Plum chutney.
4265926  16/08/2019

DIP NALAWADE
G 302, Gangatirth Apartment, Sahakar Nagar 1
Individual

Address for service in India/Attorney address:
KUNAL JHA
362, Divine Grace, Plot 14 and 15, Sector Omega 1, Greater Noida, UP 201310, India

Proposed to be Used

MUMBAI
Organic cereal Preparation like cereal based ready to cook products, millet, spices, spray dried and powdered vegetables, roasted and grinded rotted vegetables, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments).
4283664   04/09/2019
SARIA KASYAP
trading as ;DEESHA TRADERS
1ST FLOOR, G-1/8A, PHASE-I, BUDH VIHAR, DELHI-110086, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
MANOJ KUMAR VERMA
D -591 FIRST FLOOR SECTOR I ROHINI DELHI 110085

Proposed to be Used
DELHI
COFFEE, TEA & PREMIX TEA & COFFEE, COCOA, SUGAR, COFFEE SUBSTITUTES, FLOUR AND BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, EDIBLE ICES; SUGAR, HONEY, TREACLE YEAST, BAKING-POWDER; SAT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30.
GRINDWOOD

4289218  10/09/2019

NAVEEN KUMAR GUPTA
D-43, EAST UTTAM NAGAR, NEW DELHI-110059
INDIVIDUAL

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
DELI

COFFEE, TEA, RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, CEREAL-BASED SNACK FOOD, DRIED AND FRESH PASTAS, NOODLES AND DUMPLINGS, MACARONI.
CHAMRAJ

4291596  12/09/2019

THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.
A company incorporated under the Indian Companies Act, 1913

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.

Used Since :09/08/1922

To be associated with:
1323453

CHENNAI
Coffee, tea, cocoa and spices.
KORAKUNDAH
4291601  12/09/2019
THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.
A company incorporated under the Companies Act, 1913
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :21/09/1969
To be associated with:
1311661
CHENNAI
Coffee, tea, cocoa and spices
THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.
A company incorporated under the Indian Companies Act, 1913

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :01/04/2005

To be associated with:
1311661

CHENNAI
Tea
Trade Marks Journal No: 1930 ,  02/12/2019       Class 30

4295101    16/09/2019
MR. ANIL AMIRALI VIRANI, TRADING AS:- ALEX GRUH UDHYOG
VIRAT NAGAR, HUSENI CHOWK, KODINAR, DIST. GIR-SOMNATH (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Used Since :01/10/2013

AHMEDABAD
FRYUMS, WEFARS AND NAMKEEN.
4298036    19/09/2019
AGRAWAL FRUITS INDUSTRY (INDIA) LLP
248, A S-4 SCH. 78, VIJAY NAGAR, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice as included in Class 30
4298037 19/09/2019
AGRAWAL FRUITS INDUSTRY (INDIA) LLP
248, A S-4 SCH. 78, VIJAY NAGAR, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice and Papad as included in Class 30
6996

4298871    20/09/2019

POLICE VIDYA SAGAR
H.No. 10-1-88, Shivaji Nagar, Nizamabad, Telangana 503001
Manufacturer
Proposed to be Used
CHENNAI
Rice
New Golden Brand Rice 6999

4298873  20/09/2019
POLICE VIDYA SAGAR
H.No. 10-1-88, Shivaji Nagar, Nizamabad, Telangana 503001
Manufacturer
Proposed to be Used
CHENNAI
Rice
ARPAN FRAGRANCES PRIVATE LIMITED
First Floor, City Center, Mall Road, Kanpur - 208004, Uttar Pradesh
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2004

To be associated with:
1968958

DELHI
Spices, asafoetida (Heeng) being spices, coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4305338  26/09/2019

KRITIVAS DALMIA
A-77, Okhla Phase 2, New Delhi – 110020
An Indian Citizen

Address for service in India/Attorney address:
RNA IP ATTORNEYS
VATIKA TOWERS, 10TH FLOOR BLOCK-B, SECTOR-54 GURGAON - 122002 NATIONAL CAPITAL REGION HARYANA, INDIA

Used Since :23/03/2018

DELHI
Coffee, tea, cocoa, and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4307053   28/09/2019
HARVESTA FARMING PRIVATE LIMITED
D-509, Mayflower Park, Modi Properties, Annapurna Colony, Mallapur, Hyderabad - 500076 Telangana
PRIVATE LIMITED
Address for service in India/Attorney address:
DEEPESH PIPALWA
1-3-183/40/108, Flat no 302, Gayatri Estates, Gandhinagar, Hyderabad, 500080 Telangana India
Proposed to be Used
CHENNAI
Honey, Food Grains, Herbs & Spices, all being goods included in class 30
RAKESH KUMAR TRADING AS M/S. SAI BIRBAL DAS FOODS
54, ASHAPURAM, OPPOSITE EKTA NAGAR, BEHIND A.K. EYE HOSPITAL, BAREILLY-243122, U.P.
Proprietorship Concern

Address for service in India/Attorney address:
AMIT TOMAR
Tomar & Associates, 9, Community Centre, 3rd Floor, Opposite Satyawati College, Ashok Vihar Phase-II, Delhi-110052

Used Since: 01/04/2017

To be associated with:
3636763

DELHI
Rice snacks, sesame snacks, tortilla snacks, cereal snacks, cheese curls (snacks), extruded corn snacks, cheese balls (snacks), puffed corn snacks, extruded wheat snacks, rice cake snacks, snacks manufactured from cereals, puffed cheese balls (corn snacks), cheese flavored puffed corn snacks, fryums made of rice, maida and wheat.
Trade Marks Journal No: 1930, 02/12/2019  Class 30

KOTHA NAGA ABHIRAM, AN INDIAN NATIONAL, SOLELY TRADING AS MANA VOORI MASALA
No: 20 / 902 - A, Room No: 1 & 2, Co-Operative Colony, Kadapa, Andhrapradesh - 516 001, India
Sole Proprietory Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Spices, Spice Powders, Masalas and Instant Food Mixes
4320211  14/10/2019
AMICIS VENTURE LLP
W-12B, P-301, OFF 101, FF, GANDHIDHAM 370201
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]; Wheat flour
4320291  14/10/2019
MUKESH GUPTA
206, BORDIWALI DHANI, MANYAWAS, MANSAROVAR
PROPRIETORSHIP ( BALAJI TRADING COMPANY)
Address for service in India/Attorney address:
KAMAL GURNANI
513, 5th Floor, Ok Plus, Patel Marg, Mansarovar, Jaipur, Rajasthan - 302020
Proposed to be Used
AHMEDABAD
SPICE, CLOVES (SPICE), SPICE EXTRACTS, PEPPER SPICE, CINNAMON (SPICE), SPICE PREPARATIONS, CURRY (SPICE), SPICE MIXES, SPICE RUBS, GINGER (SPICE), SPICED SALT, EDIBLE SPICES, MIXED SPICES, POWDERED SPICES INCLUDED IN CLASS 30
PAWANKUMAR SHANKARLAL PRAJAPATI
6 Comet Estate, Nr. Mansuri Ni Chawl, Nr. Naroda Railway Crossing Naroda, Ahmedabad 382330
Deenal Spices (Proprietorship Firm)
Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.
Proposed to be Used
AHMEDABAD
CARDAMOM, PEPPER, GINGER, GARLIC, TURMERIC, VANILLA, SAFFRON, CASHEW, ALL KIND OF CHILI POWDER, CORIANDER POWDER AND OTHER SPICES INCLUDED IN CLASS 30
QUADZ

4321157  15/10/2019

M/S. FEAST FOODS
G 10, Silver Oaks, Masab Tank, Hyderabad - 500 028, Telangana, India.
tm-01

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Chocolates, Confectionery, Bakery Goods, Breads, Biscuits, Spices, Rice, Sugar, Tea, Coffee, Pita Chips, Pita Bread, Pita, Flour Based Savory Snacks, Ready To Eat Savory Snack Foods Made From Maize Meal Formed By Extrusion.
M/S P & P FOODS
FF/33, ASHWAMEGH COMPLEX, OPP. GIDC, DEHGAM, GANDHINAGAR, GUJARAT - 382305
Partnership Firm

Address for service in India/Attorney address:
MISHA M. SHAH
Godown No.508, Anand Industrial Estate, Besides Buddhanagar, Opp. Arvind Mills, Naroda Road, Ahmedabad 380025, Gujarat, India

Proposed to be Used
To be associated with:
4321074

AHMEDABAD
Honeys; Honey substitutes; Natural honey; Herbal honey; Truffle honey; Manuka honey; Honeycomb toffee; Raw honeycombs; Sweet spreads [honey]; Natural ripe honey; Breakfast cereals containing honey; Candies (Non-medicatet -) with honey; Invert sugar cream [artificial honey]; Biological honey for human consumption; Breakfast cereals flavoured with honey; Sweets (Non-medicatet -) being honey based ; Yuja-cha (Korean honey citron tea); Cereal preparations coated with sugar and honey included in class 30
4321590   15/10/2019
KKF AGRO FOODS PRIVATE LIMITED
NO. -J/18/12, DOOR, NO. 25/198, COONOOR ROAD, THALAYATTI MUND, OOTY (UDAGAMANDALAM) Nilgiris PRIVATE LIMITED
Address for service in India/Attorney address:
THYAGARAJAN K
NO. 6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANTHI COLONY, ANNA NAGAR (W), CHENNAI - 600 040
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENT.
4322162 16/10/2019
Bharat Inc
No. 12, Ground Floor, Krishna Enclave, 2nd Cross, Nehru Nagar, Bengaluru
Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]; Biscuits; Cookies
4322685   16/10/2019

SUDHIR KUMAR ARORA
74, Red Quarter, Govind Nagar, Kanpur (U.P.), India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :07/05/2018
DELHI
Namkeen, Kachari, Snacks, Chips, Confectionery
4322870   16/10/2019
M/S ABHIJEET ONLINE NETWORK PRIVATE LIMITED
10/227 MUKTA PRASAD NAGAR, BIKANER Bikaner RJ 334004 IN
BODY INCORPORATE

Address for service in India/Agents address:
LOKESH SHARMA
444-2nd floor, Babuji Plaza, Inside Kotegate,Bikaner, Rajasthan-334001.

Proposed to be Used
AHMEDABAD
Providing variety of spices, tea and coffee.
4323123 17/10/2019
NITISH KUMAR SINGH
ASOGAWA KHURD, FAZILNAGAR, KUSHINAGAR - 274401, UTTAR PRADESH, INDIA
Individual
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
NAMKEENS
Trade Marks Journal No: 1930 , 02/12/2019       Class 30

4323234 17/10/2019
KAPILESH RAMNANI
9/C-1, Sector E, Industrial Area, Sawer Road, Indore
proprietor, Ms. GNS Industries

Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)

Proposed to be Used
MUMBAI
Confectionery, candy, chocolate products
Application No: 4323261    17/10/2019

KAPILESH RAMNANI
9/C-1, Sector E, Industrial Area, Sawer Road, Indore
proprietor, Ms. GNS Industries

Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)

Proposed to be Used
MUMBAI
confectionery, candy and chocolate product.
4323315  17/10/2019
KAPILESH RAMNANI
9/C-1, Sector E, Industrial Area, Sawer Road, Indore
proprietor, Ms. GNS Industries
Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)
Proposed to be Used
MUMBAI
CONFECTIONERY, CANDY AND CHOCOLATE PRODUCTS.
4323863    17/10/2019

SAVITA SHANKAR MANE
At Post Pirale, Tal Malshiras, Dist Solapur, Maharashtra - 413109
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI
Cereal-based snacks, Cereal preparations, Processed cereals, Spices, Tea, Instant tea, Coffee, Sugar, Sago, Pulse flour, Processed herbs, Cakes, Pastries, Baked goods, Muesli snacks, Cereal-based snacks, Flour, Confectionery, Sweets, Chocolates, Baked goods, Rice, Pulse flour, Biscuits, Toast, Pasta.
4324013  17/10/2019
M/S. MI ENTERPRISES
NO.2/1C, MASILAMANI NAGAR, KANNIAMMAN NAGAR MAIN ROAD, 3RD STREET,VANAGARAM, CHENNAI-600 095.
NA
Address for service in India/Attorney address:
S.RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBakkAM,
CHENNAI - 600 024
Used Since :20/03/2015
CHENNAI
HONEY,SALT,BROWN SUGAR, CONFECTIONERY.
4324052  17/10/2019
JIVRAJ BHAI BHIKHABhai AAL
11-K, RABARI vas, NEAR GOGA MAHARAJ TEMPLE, UMEDPURA, BANASKANTHA – 385 566 (GUJARAT) INDIA.
AN INDIVIDUAL

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
DIVYA PRAKASH PANDEY TRADING AS M/S. SRS ENTERPRISES
A-36, PRIYADARSHANI NAGAR, BILASPUR (C.G.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Spices
Trade Marks Journal No: 1930, 02/12/2019 Class 30

4324410 18/10/2019
SHAMA PARVEEN
W/O: GULZAR AHMAD, 6/10/69, PURANI SABZIMANDI, NEAR KRISHNA HOSPITAL SUBHASH NAGAR, FAIZABAD, UTTAR PRADESH-224001
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4324906  18/10/2019
RAGEESH M.C.
trading as ;BABAS NATURAL BASKET
SAI RAG,ALAVIL,PALLIKUNNU,KANNUR DIST,KERALA,INDIA. PIN 670008.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SINU G NATH
NO.22, INFANT JESUS PARISH BUILDING,HIGH COURT VIEW,ERNAKULAM
Proposed to be Used
CHENNAI
COFFEE,TEA,COCOA,SUGAR,RICE,TAPIOCA,SAGO,ARTIFICIAL COFFEE;FLOUR AND PREPARATIONS MADE FROM CEREALS,BREAD,PAstry AND CONFECTIONERY,ICES;HONEY,TREACLE;YEAST,BAKING-POWDER;SALT,MUSTARD,VINEGAR,SAUCES CONDIMENTS;SPICES;ICE SALAD DRESSINGS.
4325139 18/10/2019
TWENTY FOUR SEVEN RETAIL STORES PVT. LTD
4, COMMUNITY CENTRE, NEW FRIENDS COLONY, NEW DELHI-110025
AN INDIAN COMPANY INCORPORATED & EXISTING UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
RAJESHWAR
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002
Used Since: 23/07/2019

To be associated with:
3835320

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces (condiments), spices, ice
Trade Marks Journal No: 1930 , 02/12/2019 Class 30

4325224  18/10/2019
KIRAN POONAMCHAND MALL
22/8, Harsha Apartment, Hardevi Society, Caves Road, Jogeshwari (East), MUMBAI-400 060
INDIVIDUAL

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice.
4325846  19/10/2019
MR. MANDALAPARTHI N S B BALAJI
43-140-21/1, SUNDARIYYA ROAD, 3RD LANE, AJITH SINGH NAGAR, VIJAYAWADA (URBAN), AZITNAGAR, KRISHNA DISTRICT – 520015, ANDHRA PRADESH, INDIA.

Individual

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
SAMOSAS
Trade Marks Journal No: 1930, 02/12/2019

Class 30

4326190 20/10/2019
SARLA
AULANT (77), BUROLI, REWARI, HARYANA 123411
MANUFACTURER AND MERCHANT
PROPRIETOR

Proposed to be Used
DELHI
GREEN TEA, HERBAL TEA, OTHER SIMILAR TEA.
EREIPAK ENTERPRISES PRIVATE LIMITED
Ereipak House KaboLeikai, North AOC Kekrupat Imphal - 795001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
KOLKATA
Spices, Rice, Foodstuffs of plant Origin Not covered under any other class
4326992  21/10/2019

M/S. SRI PROGRESSIVE PROJECTS

# PLOT NO. 140/A, 2nd FLOOR, HIGH TENSION ROAD, ESWARAPURI COLONY, SAINIKPURI, SECUNDERABAD - 500094,
TELANGANA STATE.,

A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:

NAVEEN KUMAR ANUMULA

16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used

CHENNAI

CONVENIENCE FOOD AND SAVORY SNACKS, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS,
CEREAL BARS AND ENERGY BARS, PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING
PREPARATIONS AND YEASTS, CEREALS, RICE, SPICES, MIXED SPICES, SPICES IN THE FORM OF POWDERS, SUGARS,
NATURAL SWEETENERS, SWEET COATINGS AND FILLINGS, BEE PRODUCTS, SYRUPS AND TREACLES, COFFEE, TEAS
AND COCOA AND SUBSTITUTES THEREFOR, DRIED AND FRESH PASTAS, NOODLES AND DUMPLINGS, FLOUR
4328505   23/10/2019
PASTIKA BAKERY PRIVATE LIMITED
Plot No-28, Rahim Nagar, Dudauli, Faizullah Ganj, Lucknow
Company
Proposed to be Used
DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Bakery Products, Bread, Biscuits, Cakes, Pastry, Noodles, Pasta, Cooked Food Ready To Serve, Sweets, Namkeens, Confectionery, Chocolates, Snacks And Continental Foods As Included In Class 30.
Trade Marks Journal No: 1930, 02/12/2019 Class 30

4328921 23/10/2019
MRS. AMIT KAUR
PLOT NO-3, SHOP NO-6, DL COMPLEX, INFFOSYS ROAD, PATIA, BHUBANESWAR, DIST-KHORDHA, PIN-751024, ODISHA
PROPRIETORSHIP

Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228, V.S.S. NAGAR, BHUBANESWAR, PIN 751007, ODISHA.
Used Since: 23/08/2019

KOLKATA
Chocolate, Chocolate confectionery, Lozenges (Confectionery)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD CHOCOLATE
4329208    23/10/2019
EURO INDIA FRESH FOODS LIMITED
A-22/1, ICHCHHAPORE GIDC, HAZIRA MAGDALLA ROAD, SURAT - 394 510 (GUJARAT) INDIA.
A Public Limited Company
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since :21/04/2010
To be associated with:
1954089, 1954093, 2100280, 2100282
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
4329526   23/10/2019
ROHIT GUPTA PROPRIETOR OF M/S. SHARMAN EXPORTS
BABA RAM SINGH AVENUE, HOUSE NO. 11, FEROZEPUR ROAD, P.O. AYALI KALAN, LUDHIANA-142027, PUNJAB
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/09/2019

DELHI
Rice, Rice Flour, Powdered Spices, Pepper, Tea Leaves, Coffee Substitutes, Salt, Turmeric, Sugar, Honey, Suji (Wheat Flour), Besan (Gram flour), Maida (Wheat Flour), Sattu (Flour prominently made from roasted gram), Wheat Flour, Flour and Preparation Made From Cereals, Cocoa, Yeast, Vinegar, Treacle, Biscuits, Mustard, Sauces, Tapioca, Sago, Condiments, Nutmegs, Cinnamon, Custard Powder, Cloves, Ices, Baking Powder, Bread, Cornflour, Bhujia (Cereal based fried snacks), Cereal and Rice based Snack Food
ANMOL AGARWAL PROPRIETOR OF ANMOL MARKETING AGENCY
53/12/2, BON BEHARI BOSE ROAD, HOWRAH, WEST BENGAL - 711101
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since :15/03/2018

DELHI
Rusk, Bread, Biscuits, flour and preparations made from cereals, bread, pastry and confectionery, Bakery products.
AALADIL

4330812  24/10/2019
ZAIGHAM BILAL
6, BANDA COMPOUND, CHHOTI GWALTOLI, INDORE - 452001
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
MUMBAI
SPICES
nakasa

4331282   25/10/2019

RAJINDER KAUR
B-18, SECTOR 63, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH, PIN - 201301, INDIA

MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGA, ARTIFICIAL COFFEE, FLOUR & PREPARATION MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES.
4332002  26/10/2019

SPELNIO PRODUCTS.
D-1/63, JANAK PURI, DELHI WEST DELHI, DELHI-110058.
PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4332507    27/10/2019
GURPREET KAUR
A-68, SHIVAJI VIHAR TAGORE GARDEN, DELHI-110027.
INDIVIDUAL
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084

Proposed to be Used
DELHI
CHOCOLATES, CHOCOLATE SWEETS, CHOCOLATE TRUFFLES, CHOCOLATE CONFECTIONERY, CHOCOLATE FILLINGS FOR BAKERY PRODUCTS, CANDY, LOLLIPOPS, TOFFEES, COOKIES, PASTRIES, CAKES, TARTS, BISCUITS (COOKIES), PREPARATIONS FOR MAKING BAKERY PRODUCTS, MIXES FOR MAKING BAKERY PRODUCTS, BAKERY GOODS, SWEETS AND CONFECTIONERY.
PRAKASH S
96-3, WARD NO. 59 SUBBARAYAN MAIN STREET NAMMALWARPET CHENNAI 600012

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
CARPEPPE
4333104  29/10/2019
RENJITH JAMES
KUNNEL,MARYKULAM,AYYAPPANCOIL,IDUKKI,KERALA-685507
spices
INDIVIDUAL
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
4333379  30/10/2019
AKVB DASTAK SERVICES PRIVATE LIMITED
544/1251, GOVINDPURAM EKTANAGAR, LKO LUCKNOW Lucknow UP 226003 IN
Company
Address for service in India/Agents address:
KAMIT JAIN
INSIDE TITORA, NEAR OLD GURUDWARA, SCHEME NO.2, ALWAR, RAJASTHAN-301001
Proposed to be Used
DELHI
Tea Tea leaves Chai tea Green tea Spices Mixed spices Edible spices Pizza spices Baking spices Food flavourings Flour for food Canned pasta foods Dried pasta foods Oat-based foods Cereal breakfast foods Flour preparations for food Wheat flour [for food]
ENGLISH OVEN SUB OLIVE

4334145  31/10/2019
MRS. BECTORS FOOD SPECIALITIES LTD.
trading as ;MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410, PUNJAB
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
ALL KINDS OF BREAD, BUN, PAV BUN/BURGER BUNS, BISCUITS, COOKIES, FLOUR BASED WAFERS AND ITS CONCOCTIONS INCLUDED IN CLASS 30.
CHARAN DAS MITTAL, PROPRIETOR M/S MADHU HOME APPLIANCES
27, AGGARWAL COMPLEX, BABYAL ROAD, AMBALA CANTT-133005, HARYANA

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
SHIVKIBHOOMI

4335070   01/11/2019
MR. TARUN AGGARWAL TRADING AS P. S. ENTERPRISES.
1727/8, RITCO RICE PLACE, NAYA BAZAR, DELHI-110006.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
RICE.
4335255  01/11/2019
ADIT HANS
trading as : HINDUSTAN AGENCIES
PLOT NO.7, MANCHESHWAR INDUSTRIAL ESTATE, SECTOR A, ZONE B, BHUBANESWAR 751020, ORISSA, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ADVOCATE AANCHAL
B 129, SECTOR 1, AVANTIKA, ROHINI, NEW DELHI 110 085, INDIA
Proposed to be Used
KOLKATA
SPICES
4335259  01/11/2019
RAJINDER KAUR
trading as ;RAJINDER KAUR
B-18, SECTOR 63, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH-201301, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGA, ARTIFICIAL COFFEE, FLOUR & PREPARATION MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES.
TRADE MARK SNo: 3435457  01/11/2019
RAJASULOCHANA V E
SREELAKSHMI HOUSE, PANG (PO) MALAPPURAM KERALA 679338
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
PUFFMAX
4335609  01/11/2019
M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Confectioneries, Cakes, Cake preparations, Powder Cake, Cake dough’s, Cake flour, Cake icing, Cake bars, Fondant cake decorations, Pastries, cakes, tarts and biscuits (cookies), Cookies, Cookie dough, Puff pastry, Puff pastry dough, Biscuits, Biscuit mixes, Cream tarts, Cream crackers, Cream buns, Cream puffs, Ice-cream, Chocolate creams, Ice cream confectionery, Ice, ice creams, frozen yogurts and sorbets, Chocolates, Coffee, Tea, Spices, Breads, Corn Flakes, Ketchups, Sauces, Mustard, Nutmegs, Maize Flakes, Maize Flour, Noodles, Pepper, Rice, Wheat Flour.
TOPFRY

4335611  01/11/2019
M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Confectioneries, Cakes, Cake preparations, Powder Cake, Cake dough's, Cake flour, Cake icing, Cake bars, Fondant cake decorations, Pastries, cakes, tarts and biscuits (cookies), Cookies, Cookie dough, Puff pastry, Puff pastry dough, Biscuits, Biscuit mixes, Cream tarts, Cream crackers, Cream buns, Cream puffs, Ice-cream, Chocolate creams, Ice cream confectionery, Ice, ice creams, frozen yogurts and sorbets, Chocolates, Coffee, Tea, Spices, Breads, Corn Flakes, Ketchups, Sauces, Mustard, Nutmegs, Maize Flakes, Maize Flour, Noodles, Pepper, Rice, Wheat Flour.
GSKAGTOP

4335821  01/11/2019
G.S. FOOD PRODUCTS
SABALPUR, DIDARGANI, PATNA CITY, PATNA (BIHAR)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
KOLKATA

Namkeen (Cereal based Fried Snack), Bhujia (Cereal Based Fried Snacks), Candy & Confectionery Products.
AYL Home Bakers

4336430  02/11/2019

SUGUNA M SOLE PROPRIETOR OF AYL HOME BAKERS
13, EKG NAGAR, THUDIYALUR ROAD, SARAVANAMPATTI, COIMBATORE

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Cake sprinkles, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water], Breadcrumbs
OMNIFIC EXIM PRIVATE LIMITED
OMNIFIC EXIM PRIVATE LIMITED, OFFICE NO. 328, NAKSHATRA - VIII, OFF SADHU VASWANI MAIN ROAD, OPP. SUN CITY TOWER, RAJKOT - 360005, GUJARAT, INDIA.
COMPANY INCORPORATED UNDER COMPANIES ACT.
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
4337111  04/11/2019
GAURAVI KULKARNI
MATA LAXMI NIVAS, VAIBHAV LAXMI NAGAR-2, WAKODI FATA, MALKAPUR, BULDANA-443101
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4337147    04/11/2019
NUTRARTIS S.A.
Av. Presidente Eduardo Frei Montalva 6000, Quilicura, Santiago, Chile
A company incorporated under the laws of Chile
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Bread, Pastry dough, Sauces [condiments], Spices
TAPADIAA-Z YUMMYDROPS
4337218 04/11/2019

SHRI. RAHUL TAPADIA
1-7-1072/A, RTC ‘X’ Road, Opp: Sapthagiri 70MM, Musheerabad Road, Hyderabad - 500020, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Food Flavourings, Flavourings for Beverages, Flavourings and seasonings, Flavourings [not essential oils], Food essences [except etheric essences and essential oils].
Heavenly Spices by OrientAsian
4337287  04/11/2019
MADHURI NIRANJAN MAHTANI
6TH FLOOR, IVANHOE, BACKBAY RECLAMATION, OPPOSITE SACHIVALAY GYMKHANA, MUMBAI - 400 021
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELLI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
To be associated with:
3558025
MUMBAI
CURRY PASTE; CHILI PASTE, CHUTNEY, SAUCE.
ARURAJ

4338146   05/11/2019
ARUN JAIN
HOUSE NO.13 BLOCK –A, SECTOR- 19, ROHINI NEW DELHI – 110089
An Indian Inhabitant

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095

Proposed to be Used
To be associated with:
4317794

DELHI
Essences for use in food preparation [other than essential oils], Food leavening agents, Edible essences for foodstuffs [other than etheric substances and essential oils], Thickeners for cooking foodstuffs, Preparations for use as rising agents in food, Gelatin-based chewy candies including in class – 30
The HarvestBowl

4338430  05/11/2019
KRISHYA COMMERCIALS PVT. LTD.
5th floor, Dahanukar Building, 480 Kalbadevi Road, Takwadi, Kalbadevi, Mumbai – 400 002
body corporate

Address for service in India/Agents address:
UNIVERSAL LEGAL ADVOCATES
161/162 MITTAL COURT, A WING, JAMNALAL BAJAJ MARG, NARIMAN POINT, MUMBAI 400021.

Used Since : 01/10/2019

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); foodstuffs of plant origin, except fruits and vegetables, prepared or preserved for consumption, as well as auxiliaries intended for the improvement of the flavour of food; cereals prepared for human consumption, for example, oat flakes, corn chips, husked barley, bulgur, muesli;
4339041 06/11/2019

HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), CHENNAI - 600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since: 23/08/2019

To be associated with:
2831341, 2831347, 3578842

CHENNAI
CEREAL-BASED SNACK FOOD; RICE-BASED SNACK FOOD; OAT-BASED FOOD; FARINACEOUS FOODS; MACARONI;
NOODLE-BASED PREPARED MEALS; NOODLES; VERMICELLI; PIES; PIZZA; DOUGH; SPRING ROLL; SANDWICHES;
PASTRIES; CAKES; BUNS; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CURRY
[SPICE]; MEAT GRAVIES; ICE CREAM; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO;
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIOERY; ICES; SUGAR, HONEY,
TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), CHENNAI - 600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since : 23/08/2019

To be associated with:
2831341, 2831347, 3578842

CHENNAI
CEREAL-BASED SNACK FOOD; RICE-BASED SNACK FOOD; OAT-BASED FOOD; FARINACEOUS FOODS; MACARONI;
NOODLE-BASED PREPARED MEALS; NOODLES; VERMICELLI; PIES; PIZZA; DOUGH; SPRING ROLL; SANDWICHES;
PASTRIES; CAKES; BUNS; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CURRY
[SPICE]; MEAT GRAVIES; ICE CREAM; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO;
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY,
TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
VAZHAI

4339052   06/11/2019
DEEPIKA CHITHIRAI PAZHAM, SOLE PROPRIETRIX, TRADING AS VAZHAI
8/58, BAJANAI KOVIL STREET, MOULIVAKKAM, CHENNAI - 600 125, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MASALA AND SPICES; ASAFOETIDA; VERMICELLI [NOODLES]; APPALAM; PAPAD [CEREAL BASED SNACKS]; PAPADUMS; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
MAMTA

4339309  06/11/2019
SANJOY MAHESWARI TRADING AS JAGDAMBA CHANACHUR COMPANY
Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Used Since: 01/01/2003

To be associated with:
1857309

KOLKATA

Flour and preparations made from cereals, Bread, Pasty and Confectionery, Spices, Mixtures and Chanachur.
THAARAM

4340400    06/11/2019

M/S. FYBROS AGRO FOODS
KP-IV/57-F13, Asset Silver Streak, Thottumugham, Aluva, Ernakulam, Kerala, Pin-683105
Partnership firm

Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018

Proposed to be Used
CHENNAI
Rice and Rice products included in class 30.
IGNOMA
COFFEE

4340544    07/11/2019
SATHEESHVARMAN
NO: 3/17, KONDAYAMPALAYAM ROAD, VARATHIYANKARPALAYAM, COIMBATORE, TAMIL NADU – 641 110
Trading As VARMAN PROJECTS

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4340841  07/11/2019
CHARCOALEATS FOOD TECH PRIVATE LIMITED
C-244, ANTOP HILL WAREHOUSING COMPLEX, ANTOP HILL, WADALA EAST, MUMBAI 400037

Address for service in India/Attorney address:
KUSUMAKAR KAUSHIK
610-A, Commerce House, Nagindas Master Road, Fort, Mumbai-400 023.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
SHAKUNTALA DEVI  
M/s Vikas Trading Company, Plot No.-2, New Aggarwal Colony, D.N. College Road  
Proprietorship  
Address for service in India/Agents address:  
NARESH BANSAL ASSOCIATES  
223 - NEW GRAIN MARKET, HISAR-125 001. (HARYANA).  
Used Since : 01/04/2019  
DELHI  
COFFEE, TEA, SUGAR, RICE, FLOOR AND PREPARATIONS MADE FROM CEREALS, BREAD, CONFECTIONERY, HONEY, MUSTARD AND SPICES
4340907   07/11/2019

PRAKASH DATTARAM GURAV
Room No. 9, Sagar Niwas Chawl No. 2, Gawtam Budha Marg, Near Hanuman Mandir, Orlem Church, Malad West, Mumbai, Maharashtra 400064.

Sole Proprietor

Address for service in India/Attorney address:
BHoomika P. LODHA
Room no-11, Datatraya Niwas, Dadar west, Mumbai 400028.

Proposed to be Used
MUMBAI
TEA & COFFEE
GULISTA

4340975   07/11/2019

AHAMADI KHAN PROPRIETOR OF ALEENA CREATIONS
FIRST FLOOR, 69-A, VISHWAKARMA PARK, LAXMI NAGAR, DELHI-110092
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI
Rice, Coffee, tea, cocoa and artificial coffee; pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4341307   07/11/2019

JYOTIRANJAN MOHANTY
No. 34/C/1 Kotrung Ghoshpara Lane, Hindmotor, Hooghly, West Bengal - 712233

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

KOLKATA

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
ROCKING BABY DOLL KA KHAZANA

4342137    08/11/2019

NAVIN KUMAR JAIN

KAKUNWALI, NAGAUR, RAJASTHAN-341519, IN

Individual

Address for service in India/Agents address:

LOKESH SHARMA.

B-44, MAYAPURI INDUSTIAL AREA, PHASE-I, NEW DELHI-110064.

Proposed to be Used

AHMEDABAD

NAMKEEN AND CONFECTIONERY ITEMS INCLUDED IN CLASS-30
SOLACE
4342347 08/11/2019
NUTRIMAGIC
H.No.17-1-197/T/2/A, C/o.FS Endocrine and Diabetic Center, 3rd Floor, Bintrif Nagar, Saidabad, Opp IOC Petrol Bunk, Hyderabad - 500 059 (TS), India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Proposed to be Used
CHENNAI
Biscuits, Rice, Millets, Tea and Coffee.
4342790 09/11/2019
RYDAK SYNDICATE LIMITED
‘JARDINE HOUSE’, 4, DR. RAJENDRA PRASAD SARANI, KOLKATA – 700 001
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Tea, Tea in Packet
SAFA
4342946 09/11/2019
FOODPEDIA PRIVATE LIMITED
1053, Second Floor, Sector-23, Sonipat-131001, Haryana, India
A Private Limited Company Incorporated And Existing In India
Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since: 19/04/2013
To be associated with:
3091033, 3091034
DELHI
Rice, Sugar, Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Salt, Spices, Suji, Maida, Vermicelli, Pasta, Pickle, Tea And Coffee.
REDHONEY

4342985   09/11/2019

MOHD SHARIQ PROPRIETER OF: MUNSAR INDUSTRIES
C-218/2, LANE NO. 09, CHAUHAN BANGER, NEW SEELAMPUR, DELHI-110053
INDIVIDUAL

Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used
DELHI
CHOCOLATES, BISCUITS, NAMKEENS, CHIPS, CAKES, CANDIES.
SARSTI

4343143   09/11/2019
HARISH CHANDRA
S/O GOPA RAM, VERA KHEJDI WALA, KHARCHIYA SCHOOL KE PICHE, UMEDABAD
Proprietor

Proposed to be Used

AHMEDABAD

Description: Coffee, tea, cocoa and artificial coffee; Rice, Cumin, salt, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4345434 13/11/2019
MANOJ KUMAR JAIN
VILLAGE DOONGRI KALAN VIA RENWAL, JAIPUR
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR

Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019, RAJASTHAN

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE INCLUDING IN CLASS 30
4347896    15/11/2019
SURYAWANSHI CONGLOMERATE PRIVATE LIMITED
401, ROYAL ARCADE, SARTHANA JAKATNAKA, SURAT - 395006
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhma Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Turmeric; spices.
3449395    04/01/2017
ADITYA BANSAL
Ward No-04, Sood Colony, Opposite Government Hospital, Bazpur, Udham Singh Nagar, Uttarakhand 262404
Trading and Manufacturing of Wheat and Paddy seed included in class 31.

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt included in class 31.
3462691  21/01/2017
NARINDER KUMAR
trading as ;LUCKY STAR GARMENTS
9/6791-A, KAPOOR BASTI GALL,NEAR D.A.V.SCHOOL, MAHAVEER CHOWK, GANDHI NAGAR, DELHI-110031
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APPT-II, SANT NAGAR, BURARI, DELHI 110084
Used Since : 28/01/2016
DELHI
Agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; natural plants and flowers; live animals; foodstuffs for animals; malt.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAB FRESH & WORDS OF DESCRIPTIVE NATURE.
3473578 04/02/2017
SANJAY KUMAR AGGARWAL
trading as ;M/s MANSA MAHARANI ENTERPRISES
1262-A/87, GF, SHANTI NAGAR, TRI NAGAR, NEW DELHI-110035.
TRADER & MANUFACTURER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Used Since :03/08/2015
DELHI
SCENTED & SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
3497051  02/03/2017
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
To be associated with:
2606322, 3013160, 3250620, 3305789, 3349735, 3349736
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, SPICES OF ALL KINDS, PAN MASALA INCLUDED IN CLASS 31
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2606322,3013160,3250620,3305789,3349735,3349736..
SAVAN SEEDS
3, GIGEV PARK OPP, UTTAMNAGAR, NIKOL GAM ROAD, AHMEDABAD -382350 GUJARAT. INDIA
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SEEDS
MR. HARESH PRABHUDAS VACHHANI
trading as ;SHREE UMIYAJI CATTLE FOOD INDUSTRIES
PLOT NO. 94, (ALINDRA), SAVLI G.I.D.C., NEAR ABB ENGINEERING, SAVLI- MANJUSAR ROAD, MANJUSAR, VADODARA-391775

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
To be associated with:
3769836
AHMEDABAD
CATTLE FOOD – INCLUDING IN CLASS-31
descriptive matters.
restriction of goods for sale in the state of GUJARAT only.
MAHESH AGRO FOOD INDUSTRIES
H 21 TO 24, INDUSTRIAL AREA, RIICO, BARMER-344001. RAJASTHAN-INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since 15/11/2017
AHMEDABAD
ANIMAL FOOD, ANIMAL FOODSTUFFS, ANIMAL FEEDS, CATTLE FEED IN CLASS 31.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3776629  13/03/2018
M L WOOLLEN INDUSTRIES
G-147-148, KARNI IND AREA, BIKANER (RAJ)
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/04/2012
AHMEDABAD
CATTLE FEED, GWAR, CHURI, KHAL, BINOLA UNDER CLASS 31.
3777502  14/03/2018
MANTAVYA SEEDS PVT LTD.
B-105, SWAGAT RAINFOREST -2, KUDASAN, GANDHINAGAR-382421. GUJARAT – INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SEEDS INCLUDED IN CLASS -31
MR. MANSUKHBHAI GORDHANBHAI CHODAVADIYA, TRADING AS: FENIL GRUH UDHYOG
115- AANGAN RAW HOUSE, KATHODARA, SURAT-394326

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Used Since: 28/07/2011

AHMEDABAD
EDIBLE LIME- INCLUDING IN CLASS-31
NA.
KERN
3794881  03/04/2018
MR. ANKIT GARG.
HOUSE NO.-15, URBAN ESTATE-II, HISAR-125001, HARYANA, INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Raw And Unprocessed Agricultural, Aquacultural, Horticultural And Forestry Products; Raw And Unprocessed Grains
And Seeds; Fresh Fruits And Vegetables, Fresh Herbs; Natural Plants And Flowers; Bulbs, Seedlings And Seeds For
Planting; Live Animals; Foodstuffs And Beverages For Animals; Malt.
3805018  13/04/2018
RAJENDRA AGARWAL TRADING AS M/S R. K. AND SONS
NEAR GAS GODOWN, RENDARI ROAD, SOJAT CITY, DIST PALI (RAJ)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
Agriculture products, Horticulture products, Ajwayan, Dhaniya, Jeera, Saunf, Methi, Rai, Suva, Kirayta, Mirchi under class 31.
AMRIT
3810760   19/04/2018
SHREE SHYAM AGRO PROTEINS PVT LTD.
F-197-198-199 RICO GROTH CENTER HAMIRGHAR, BHILWARA RAJASTHAN.
Private Limited
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :07/04/2018
AHMEDABAD
PASHLI AAHAR,COTTON SEED, KAPASIYA KHALI, FORESTRY PRODUCT FOODSTUFFS FOR ANIMALS.
3822438  03/05/2018
PATEL AMIT ARVINDBHAI
Natural Person
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Supari (Betel nuts), Edible Lime
PHOENIX AGROTECH
3879875  05/07/2018
PHOENIX AGROTECH LLP
A/602, PADMAVATI PALACE, OFF. L.T.ROAD, BORIVALI WEST, MUMBAI 400092
REGISTERED LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
To be associated with:
3879874

MUMBAI
PRODUCTS RELATING TO AGRICULTURE, HORTICULTURE AND FORESTRY INCLUDED IN CLASS 31
4021865 08/12/2018
SURAJ BALASAHEB SATAV TRADING AS; BHARAT HERBS CARE
HOUSE NO.1110,WARD NO. 06,KAMATHE AALI,KAMTHE TALIM, NEAR GANESH TEMPLE,FURSUNGI,HADAPSAR,PUNE-
412308.
Proprietorship Firm

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Agriculture products (unprocessed) and Agricultural crops, horticulture and forestry products,Agriculture Grains For
Planting, Seeds For Agricultural Use ,Spawn For Agricultural Purposes,Unprocessed Seeds For Agricultural Use ,Seeds
Coated With Fertilizer ,Plants, Living Plants ,All Medicinal Plant ,Natural Plants, Plants (Live),Potted Plants, Nursery Plant,
Fruit Plants, Dried Plants, Vegetable Seeds, Raw Vegetables, Unprocessed Vegetables, Fresh Fruits And Vegetables ,Fresh
Plant Seeds, Edible Seeds ,Unprocessed Cereal Seeds ,Seeds, bulbs and seedlings for Plan breeding & Natural plants
(live)
ELITE GRAINS

4090266  16/02/2019
ELITE GRAINS
D.No.148/A, First Floor, Shri Krupa Market, Malakpet, Hyderabad-500 036 (TS), India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/05/2011
CHENNAI
Agriculture, horticulture, and forestry products and grains not included in other classes; living animals, fresh fruits and vegetables; seeds, natural plants and flowers; food stuffs for animals and malt, cattle feed, betel nut powder, mouth freshener, supari, mukhwas and pulses
It is pertinent to note that Elite Grains has already been registered under No. 2359502 in class 31 as label mark and the registration is subsisting. Now we are filing the application as word mark. We submit herewith registered certificate along with the sale bills in support of the present application.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2359502.
4094815    21/02/2019
GAURAV SANANDA
"Sudarshan", Maharana Pratap Nagar, Near Sauji Layout, Khamgaon, Dist. Buldhana-444303
Individual
Address for service in India/Agents address:
LEGASIS PARTNERS
38 A/B, JOLLY MAKER II, 3RD FLOOR, 225 NARIMAN POINT, MUMBAI-400 021.
Used Since :05/07/1990
MUMBAI
Oil Cake and Cattle Feed
DEOGAD TALUKA AMBA UTPADAK SAHAKARI SANSTHA LIMITED
At Post Jamsande, Taluka Deogad, District Sindhudurg: PIN: 416612
Co-Operative Society
Registered Co-Operative Society vide Registration No. SDG-DGD-AGR(O)901-1987
Used Since :24/12/1987

MUMBAI
Raw and unprocessed agricultural, horticultural products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh fruits and vegetables, arrangements of fresh fruit, fruit-fresh
GATTU SHREYANSH
4173877   11/05/2019
DOMAKONDA SOWMYA TRADING AS SHREYANSH MARKETING SERVICES
#2-4-123/So/402, Silver Oak Apts, Swaroop Nagar, Uppal, Hyderabad - 500039
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Pulses, fresh, Grains [cereals].
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4179571  20/05/2019
DEEPAK PATIL
Gramsachivalay, At Post-Dudhgaon- 416315, Dist-Sangli,
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Used Since :05/04/2013

MUMBAI
Foodstuffs For Animals, Cattle Feed, Livestock Feed, Animal Feed, Feed For Floating Fish.
4183797  22/05/2019
CURATION FOODS, INC.
1099 E Street San Rafael, California 94901
State of Delaware corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Packaged fresh fruits, fresh vegetables and fresh live flowers.
Trade Marks Journal No: 1930, 02/12/2019 Class 31

4184242 22/05/2019

MR. PITCHANDI ARUNACHALAM KONAR
S/o. Arunachalam Konar, Near jain Mandir, B-21, Nirbhavane Chawl, Hariyali Village, Vikhroli East, Mumbai, Maharashtra - 400083

Individuals

Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043

Proposed to be Used
MUMBAI

Manufacturing of Pet foods, Foodstuffs for pet animals” Under Class in 31
GROWTHFARM TECHNOLOGIES PRIVATE LIMITED
B.R.K AUTOMOBILES PUNYASHRAM, HAJO ROAD, NALBARI, ASSAM 781335
PRIVATE LIMITED

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
KOLKATA
Agricultural, Horticultural and Forestry Products

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4187918    27/05/2019

M/S GOLDEN GRAINS HEALTHY FOOD INDUSTRIES
PLOT NO 205/10, PHASE-II, IDA, CHERLAPALLY, GHATKESAR, MEDCHAL - MALKAJGIRI, HYDERABAD - 500051,
TELANGANA, INDIA.
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI
AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS; FRESH AND
UNPROCESSED FRUITS, VEGETABLES, NUTS AND SEEDS; UNPROCESSED GRAINS AND MILLETS.
RUSHIKA F1

4270351  21/08/2019
EAST WEST SEEDS INDIA PRIVATE LIMITED
GUT NO.66, VILLAGE NARAYANPUR (BK), TQ. GANGAPUR, AURANGABAD-431133, MAHARASHTRA INDIA
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS LIKE FARM PRODUCE LIKE FRUITS, VEGETABLES,
VEGETABLE SEEDS, GRAIN, NATURAL PLANTS AND FLOWERS, FOOD STUFF
4281773  02/09/2019
YASHWANT POULTRY FARM
123-C, SURYADEV NAGAR, INDORE
POULTRY FARM AND ALLIED ACTIVITIES
PARTNERSHIP FIRM

Proposed to be Used

MUMBAI
Anima Foodstuffs, Animal Fattening Preparations / Livestock Fattening Preparations, Maintaining Live Animals such as Cock, Fishes, and Sheep.
BIONEER INDUSTRIES PRIVATE LIMITED
SHOP NO.29, GANGA MARKET, POCKET-1, MAYUR VIHAR, PHASE-I, DELHI EAST, DELHI-110091, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used

DELHI

• PLANTS • PLANTS, DRIED, FOR DECORATION • PALM TREES • PALMS [LEAVES OF THE PALM TREE] • PEANUT MEAL FOR ANIMALS • RICE MEAL FOR FORAGE • SEEDS FOR PLANTING/PLANT SEEDS • TREES • VEGETABLES, FRESH • VINE PLANTS • WHEAT • WREATHS OF NATURAL FLOWERS • CEREAL SEEDS, UNPROCESSED
RAJEEV KUMAR TRADING AS: ARENA CROP SCIENCE
BRINDAWAN COLONY, JAKARIYAPUR, KRISHNA NIKETAN ROAD, PS – RAMKRISHNA NAGAR, PATNA- 800007, BIHAR, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.
Used Since: 23/04/2018
KOLKATA
SEEDS, SEEDLING AND SEEDS FOR PLANTING; NATURAL FLOWERS AND PLANTS, CATTLE FEEDS
4322091  16/10/2019
GAHICON AGROSYS PRIVATE LIMITED
214, HARMONY ICON, 100 FT HEBATPUR ROAD, THALTEJ, AHMEDABAD-380059
MANUFACTURER
PRIVATE LIMITED COMPANY
Used Since :18/05/2016
AHMEDABAD
CROP SEEDS, VEGETABLE SEEDS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
Mobility Bites
4322945  17/10/2019
NATURAL REMEDIES PRIVATE LIMITED
5B, Veerasandra Industrial Area, Hosur Road, Electronic City, Bangalore
legal incorporated company

Address for service in India/Agents address:
SMITA PANDEY
B-510, DHANSHREE ANGAN, AUTADE, HANDEWADI, PUNE-412308

Proposed to be Used
CHENNAI
agricultural, horticultural and forestry products foodstuffs for animals
Trade Marks Journal No: 1930, 02/12/2019 Class 31

4323623 17/10/2019
KHURANA BOTHERS
SHOP NO. 60, GANDHI GALL, FATEH PURI, DELHI-110006
Partnership Firm
Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Agricultural products, Fresh fruits
and vegetables, nuts and seeds, Fresh cashew nuts, Fresh dates, Nuts [fruits], Almonds [fruits], Fresh dragon fruits, fresh
herbs, Seeds for growing fruits and vegetables.
4324436   18/10/2019
MANISH RAMAKANT SHARMA
A/402, UNIVERSAL PARADISE, NANDA PATKAR ROAD, NEW POST OFFICE, VILEPARLE (EAST), MUMBAI,
MAHARASHTRA - 400057
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and
seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live
animals; Foodstuffs and beverages for animals; Malt
4324543  18/10/2019
GAURAV BHASIN
AE - 46, SHALIMAR BAGH, DELHI - 110088
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products, Live animals, Fresh fruits and vegetables, fresh herbs, Natural plants and flowers, Foodstuffs and beverages for animals, Malt, Raw and unprocessed grains and seeds, Bulbs, seedlings and seeds for planting.
4325011  18/10/2019
M/S. ANANTGRAM FARMS
NO. 325, 4th CROSS, OMBR LAYOUT, BANASWADI, BANGALORE, KARNATKA, INDIA. PIN CODE - 560043
Partnership Firm
Address for service in India/Attorney address:
LEX CHAMBERS
A-317, DEFENCE COLONY, NEW DELHI-24
Used Since :09/05/2019
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
4325207  18/10/2019
INDO GRAINS PRIVATE LIMITED
E-8(ii),CP TOWER, INDRAPRASTHA INDUSTRIAL AREA, ROAD NO. 1, KOTA - 324005, Rajasthan, INDIA
GRAINS
Company incorporated under the Companies Act, 1956
Used Since :03/05/2012
AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt etc
4326588   21/10/2019
JDV FOODS VENTURE PRIVATE LIMITED
KH. NO.-333/2, GROUND FLOOR, RANGPURI, NEW DELHI- 110037 (INDIA)
THE PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
FRESH PULSES, RAW GRAIN, CEREAL GRAINS (UNPROCESSED -), GRAINS [SEEDS], AGRICULTURAL SEEDS, HORTICULTURAL MULCHES, RAW HORTICULTURAL PRODUCTS, RAW FORESTRY PRODUCTS, LIVE ANIMALS, FRESH FRUITS, NUTS, VEGETABLES AND HERBS, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT, RAW CEREALS, FERTILIZED EGGS FOR HATCHING.
4326950 21/10/2019
SHAILENDRA SINGH S/O SHRI DIGPAL SINGH
52 SHAKTI NAGAR KANADIA ROAD INDORE - 452018 MADHYA PRADESH, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
4334189    31/10/2019
SAKAL PAPERS PRIVATE LIMITED
595, Budhwar Peth, Near Shaniwar Wada, Pune - 411 002
Private Limited Company

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Trade Marks Journal No: 1930, 02/12/2019 Class 31

4334296 31/10/2019
KARTIK AGRAWAL TRADING AS THE NATURE GIFT
Flat No A2/601, Megapolis Sparklet, Rajiv Gandhi Infotech, Hindjewadi, Pune-411057
an Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
MUMBAI
Seeds
4335422  01/11/2019
ARANYA AGRIFOREST PRODUCER COMPANY PRIVATE LIMITED
ARANYA AGRIFOREST PRODUCER COMPANY LTD. 6 MANGALDEEP APARTMENT, NEAR GANDHI ASHRAM
AHMEDABAD 380027
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4336702  03/11/2019
M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Punjagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens
Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, H.No.1-69/1A, Turmella (V), Amarthalu (M), Guntur Dist., Andhra Pradesh - 522312
Used Since: 30/04/2019
To be associated with:
2392518
CHENNAI
Rice [paddy] seeds and maize seeds
OMNIFIC EXIM PRIVATE LIMITED
OMNIFIC EXIM PRIVATE LIMITED, OFFICE NO. 328, NAKSHATRA - VIII, OFF SADHU VASWANI MAIN ROAD, OPP. SUN CITY TOWER, RAJKOT - 360005, GUJARAT, INDIA.
COMPANY INCORPORATED UNDER COMPANIES ACT.

Address for service in India/Attorney address:
P.K. SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
GO GREEN AGRO FOODS PRIVATE LIMITED
B 44, MAYFLOWER SAKTHI GARDEN, NANJUNDAPURAM, COIMBATORE - 641036, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
maycreation

4339064    06/11/2019

MINAKSHI
s1,d90, manglam city, kalwar road, jaipur, rajasthan

retail and wholesale

individual

Proposed to be Used

AHMEDABAD

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
4339552    06/11/2019
SAIBAIRAVA TRADING AND SERVICES PVT LTD
NO.465, SANGANOOR MAIN ROAD, RATHINAPURI, COIMBATORE - 641 027, COIMBATORE DIST, TAMILNADU.
PRIVATE LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Agricultural products, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, fresh fruits and vegetables, seeds, Wheat, foodstuffs for animals, natural plants and flowers,
AVICENCE

4340426  06/11/2019

M/S. TWENTY FIRST CENTURY PHARMACEUTICALS PVT.LTD.,
No. 34, Thyagaraya Street, T. Nagar, Chennai -600 017.

Merchant & Trader

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633
Body Incorporate

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used
KOLKATA
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
4341942 08/11/2019
SUVICHAAR MARINE PRODUCTS PRIVATE LIMITED
Bldg. No.1/168-A37, Tower 1, 105-K, DD Golden Gate, Palachuvadu, Kakkanad P.O, Kochi - 682030,Kerala, India
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
CHENNAI
Fish, live, land and sea products not having been subjected to any form of preparation for consumption, live animals.
SIMPLY RIDICULOUS

3072818 07/10/2015
VISHU GUPTA
trading as ;VISHU GUPTA
FLAT NO. 304, III FLOOR, NANDA TOWER, KAUSHAMBI, GHAZIABAD, UTTAR PRADESH - 201010
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
302, 3rd Floor, 9/2 East Patel Nagar, New Delhi - 110008
Used Since :22/09/2015
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
3436343   16/12/2016
MADHUKAR SINGH
1/757,Namak Bazar,Golaghat- Ramnagar,Varanasi - 221008,Uttar Pradesh
MANUFACTURER & TRADER
Address for service in India/Attorney address:
HEENA KHURANA
Cercles, T-2 Back Lane Deer Park, Hauz Khas Village, Hauz Khas , New Delhi 110016
Proposed to be Used
DELHI
Packaged Drinking Water ,Soda,juices & Carbonated Soft Drink
3451023  06/01/2017

USHA BORA trading as ;BORA BEVERAGES
WARD NO. 5, INDIRA NAGAR, TOWN & POST SHORAT GARH, DISTRICT SIDDHAR-272205 (U.P).
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/2015
DELHI
PACKAGED DRINKING WATER.
BEBLU
3467958  28/01/2017
SUDHIR SUMRA
trading as ;SUDHIR SUMRA
164, WEST GURU NANAK PURA, JALANDHAR-144009 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Mineral and Aerated Waters and other Non-Alcoholic Beverages; Bottled Drinking Water; Distilled Drinking Water; Fruit Beverages and Fruit Juices; Syrups and other preparations for making Beverages.
3471719 02/02/2017
MUKESH
trading as ;UNIQUE ENTERPRISES
50, JORA MOHALLA, SURHERA VILLAGE, DELHI-110043
MANUFACTURER AND TRADER
Used Since :20/01/2017
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT \ DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.FASTER.
ZIPPIES

3493817  28/02/2017
CREMICA FOOD INDUSTRIES LIMITED
202, GF, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI 110020
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
SYRUPS, CRUSHES, SYRUPS AND THEIR CONCENTRATES AND THEIR RESPECTIVE DILUTIONS INCLUDED IN CLASS 32
UNTouched by HANDs

3526539  17/04/2017
TRDP HAPPY WORLD PVT. LTD.
trading as ;TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPUra, DELHI-110034
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
3659830  18/10/2017
MAHENDRA SAHU (INDIAN NATIONAL, PROPRIETOR), TRADING AS NEW MAMA FRUIT JUICE BAR
S. No. 21, 23, Mahabali Nagar, Kolar Road, Bhopal - 462042, Madhya Pradesh
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :27/03/2017

MUMBAI
Mineral and aerated waters and non-alcoholic drinks; fruit drinks and fruit juices
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3765411    27/02/2018
DR. VANRAJSINH CHAUHAN PROPRIETOR OF SUNDARAM AQUA
KARSHANPARA SERI NO. 1, SAYLA-363430. SURENDRANAGAR. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SODA INCLUDED IN CLASS 32.
3807293   16/04/2018
VEDANT SATISHCHANDRA BHATT
2, Om Nagar, Behind Rajgreen Hills, Adajan-Hazira Road, Pal Patiya, Surat-395009, Gujarat, India
SOLE PROPRIETOR
Address for service in India/Agents address:
SAMPAT DHRIUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
FRUIT DRINKS, FRUIT JUICES, SOFT DRINKS, SYRUPS, BEER, MINERAL AND AERATED WATERS, OTHER NON-ALCOHOLIC DRINKS AND OTHER PREPARATION FOR MAKING BEVERAGES.
3852677  06/06/2018
SUMAN DEVI
33, JOSHI COLONY, TONK PHATAK, BARKAT NAGAR, JAIPUR-302015 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 01/05/2018
AHMEDABAD
PACKAGE DRINKING WATER, MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS & FRUIT JUICES; SYRUPS AND PREPARATIONS FOR MAKING BEVERAGES WHICH ARE INCLUDED IN CLASS 32
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Global.
JOJO

3855266  08/06/2018

TEHRAN GOVAR FOOD AND BEVERAGE INDUSTRIES
2 Niloo Alley, Upper than Tavanir, Valiasr Ave, Tehran, 1434876361 Iran
A company incorporated under the laws of Iran.

Address for service in India/Agents address:
H. K. Acharya & Company.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, India

Proposed to be Used
AHMEDABAD

Other Non alcoholic drinks/beverages, Non alcoholic beer, Fruit drinks and other preparations for making non-alcoholic beverages, Malt beverage, Mineral or dinking water

The meaning of JOJO in farsi means Barley Barley. In other words, JO means barely.
J.KAISER 
trading as NOOR AQUA INDUSTRIES
SF.NO. 14.TS NO. 8/2, WARD-D, BLOCK -3 TRICHY KARUR MAIN ROAD, KULITHALAI 631004 KARUR DISTRICT
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI
MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4085409  13/02/2019
ACTAL FOODS (INDIA) PRIVATE LIMITED
ACTAL FOODS COMPOUND, NEAR KHIRA INDUSTRIES, SANTACRUZ (WEST), B.M .BHARGAV MARG, MUMBAI-400054..
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
SUNNY RAJANI
493, Prajapat Nagar, Indore (M.P)
Indian Individual

**Address for service in India/Attorney address:**
DP Soni
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

**Proposed to be Used**
Mumbai

Drinking Water, Non alcoholic Beverages, Juice, Fruit Juice, Soda water, soft drinks & Energy Drinks & powders for effervescent beverages.

*Registration of this trade mark shall give no right to the exclusive use of the* Nimbu Pani *

*This is subject to association with registered/pending registration no.. 381711*
4099747    26/02/2019
ROSEMARY GOMES
7, ALEXANDER HEIGHTS, ST ANTHONY’S, CHEMBUR, MUMBAI - 400071
Proposed to be Used
MUMBAI
NON-ALCOHOLIC BEVERAGES
condition to use the mark as substantially represented in the form of Application.
4102617  28/02/2019
NASEEM A
S/o Mr. Ahamed Kunju Lebba residing at Naseem Manzil, Muzhangodi, Kallelibhagom P.O, Karunagappally, Kallelibhagom, Kollam Dist, Kerala, Pin No.690 519 and India
Proprietor
Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.
Used Since :01/01/2019

CHENNAI
fruit drinks and fruit juices
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
4118795  15/03/2019
UDAY MAHADEO GHARE (KARTA), SHUBHA UDAY GHARE, SHIVAM UDAY GHARE & SAI UDAY GHARE
1-A, SANDESH BHUVAN, BAJAJ CROSS ROAD, KANDIVALI WEST, MUMBAI - 400067, MAHARASHTRA, INDIA
HINDU UNDIVIDED FAMILY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
CITIKING
4155302  23/04/2019
MINAKSHI KHANDELWAL TRADING AS M/S. BALAJI BEVERAGES
V/4, RAMPUR GARDEN, BAREILLY, U.P.-243001
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
Khush Raho, Khushaal Raho

4161500   29/04/2019

HIMALAYA GLOBAL HOLDINGS LTD.
106 Elizabethan Square, PO Box 1162, Grand Cayman KY1-1102, Cayman Islands.
A Company incorporated under the Laws of Cayman Islands.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/11/2018

KOLKATA
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4163462 01/05/2019
VIRAL KIRITKUMAR PATEL
11, VISHWAS COLONY, R C DUTT ROAD, B/H. SHREEM SHALINI MALL, ALKAPURI, VADODARA- 390 007, GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
DHRUV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI RING ROAD, VADODARA - 390 025, GUJARAT

Proposed to be Used
AHMEDABAD
PACKED DRINKING WATER, MINERAL AND AERATED WATER, SODA, SOFT DRINK, FRUIT JUICES
BACHAO
4182841   21/05/2019
MS. SUJATA CHANDRAN
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049.
Indian Inhabitant.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages being goods included in class 32.
4183798  22/05/2019
MR SUSHANKAR PAUL & MD. ALLAUDIN PARTNERS OF CHOICE FOOD AND BEVERAGE
DAAG NUMBER 419/421, PATTA NUMBER-84, KATHAL ROAD, BUDHURAIL, AMBICAPUR, PT-4, SILCHAR-788015,
CACHAR (DIST), ASSAM.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES, SODA INCLUDED IN CLASS 32.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4184253 22/05/2019
NINE MINE PRODUCTS PVT. LTD.
101/B/1, 1ST FLOOR JAI HARI MAL COMPLEX CHS. LTD., MAHARANA PRATAP ROAD, STATION ROAD BHAYANDER (WEST), THANE, PIN-401101
PRIVATE LIMITED
Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS, FRUIT BEVERAGES AND FRUIT JUICES INCLUDED IN CLASS 32
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BIRKLI

4186011    24/05/2019

SATANDER KAUSHIK
H.No-62-A,3rd Floor, Arjun Nagar, Safdarjung Enclave S.O South West Delhi 110029
SOLE PROPRIETOR

Address for service in India/Attorney address:
ABHINAV BHATIA
A-213, 2ND FLOOR, PRASHANT VIHAR, NEW DELHI - 110085

Proposed to be Used
DELHI
carbonated water / aerated water; fruit juices / fruit juice; energy drinks; mineral water [beverages]; non-alcoholic fruit juice beverages; soft drinks

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4187358  25/05/2019
PASTIN KUMAR
H.NO 166, KRISHNA WADI, BEHIND GALAXY FURNITURE HUB, SONAR PADA, DOMBIVILI (E)-421203
Sole Proprietor

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
4187907   27/05/2019
Dazzle Food and Beverages Private Limited
Ginni House, 1st Floor, Ginni Devi Banka Path, Near Gaushala Chowk, Upper Bazar, Ranchi-834001, Jharkhand
An Indian Company
Address for service in India/Attorney address:
Auromaa Associates
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Proposed to be Used
Kolkata
Fruit Beverages and Fruit Juices
K. D. UDDAN
4192382  30/05/2019
K. D. LIQUOR & FERTILIZER PRIVATE LIMITED
503, N.P. CENTRE NEW DAK BUNGLOW ROAD, PATNA – 800 001, BIHAR, INDIA
An Indian company incorporated under the Companies Act, 1956 and subsisting under Companies Act, 2013
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :29/03/2014
KOLKATA
Beers; mineral and aerated waters and other non-alcoholic drinks.
CHAMRAJ
4291597   12/09/2019
THE UNITED NILGIRI TEA ESTATES CO. LTD.
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India.
A company incorporated under the Indian Companies Act, 1913
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :09/08/1922
CHENNAI
Non-alcoholic beverages including infusions.
FDC LIMITED
142-48, S.V. ROAD, JOGESHWARI (WEST) MUMBAI-400102
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED WITHIN THE MEANING OF THE COMPANIES ACT, 1956
Used Since : 21/10/2018

To be associated with:
987887

MUMBAI
beverages and non alcoholic drinks including energy and rejuvenating drinks
4316693   10/10/2019
FDC LIMITED
142-48, S.V. ROAD, JOGESHWARI (WEST) MUMBAI-400102
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED WITHIN THE MEANING OF THE COMPANIES ACT, 1956
Used Since : 21/10/2018

To be associated with:
987887

MUMBAI
beverages and non alcoholic drinks including energy and rejuvenating drinks
4318261   11/10/2019
NEYCER JALAA PRIVATE LIMITED
275, FLAT NO.56,IDEAL ENCLAVE, RAJARAJESHWARI NAGAR, BANGALORE -560098
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Non-alcoholic beverages, Waters [beverages].
 Neycer Jalaa Private Limited  
275, Flat No.56, Ideal Enclave, Rajarajeshwari Nagar, Bangalore - 560098  
Private Limited  
Address for service in India/Attorney address:  
Nadar Vennila  
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046  
Proposed to be Used  
Chennai  
Non-alcoholic beverages, Waters [beverages].
4319395  13/10/2019
OAKWOOD WINERY PRIVATE LIMITED
NATIONAL HARDWARE, CHANDRAROOP COMPLEX, MAIN ROAD, P. O SHRIRAMPUR, SHRIRAMPUR – 413709
COMPANY INCORPORATED UNDER COMPANIES ACT, 1956
Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.
Proposed to be Used
MUMBAI
Soft drink concentrates, beer, ale and porter and other non-alcoholic drinks, syrups and other preps. For making beverages, fruit juices, fruit drinks, vegetable juice for beverages, soda, non-alcoholic cocktails, fruity syrup, concentrated fruit juice, milk of peanut, lemonades and syrup for lemonade, powders for effervescent beverages other than or excluding water, mineral water and bottled drinking water.
ENERGY BRANDS INC.
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America.
Manufacturer

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
1475491, 2192969

DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
4321388  15/10/2019
ENERGY BRANDS INC.
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America.
Manufacturer

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
1475491, 2192969

DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
4322679  16/10/2019
MR. K. MANIKANDAN
M/S: G.K ENTERPRISESES, NO: 43/2B, VALAIYAMPATTINAM, VAZHUVOOR (POST), KUTTALAM TALUK, NAGAPATTINAM – 60940.
PROPRIETOR
Address for service in India/Attorney address:
THARA & THARA
M/S. THARA & THARA No 484, 2nd FLOOR, 24 STREET, 5TH SECTOR, CHAENNAI 600 078

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
4325221  18/10/2019
KIRAN POONAMCHAND MALI
22/8, Harsha Apartment, Hardevi Society, Caves Road, Jogeshwari (East), MUMBAI-400 060
INDIVIDUAL
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other Preparations for making beverages.
4325910  19/10/2019
MURALIKUMAR P SOLE PROPRIETOR OF MURU ENTERPRISE
NO 15 MALLIGAI STREET KAMARAJ NAGAR, AVADI, CHENNAI 600071
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamall Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4326807  21/10/2019
KAWARJIT SINGH PROPRIETOR OF HIKIN INTERNATIONAL
156, Phase 1, Urban Estate, Dugri, Ludhiana
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAH RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
BEER, PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS, FRUIT
DRINKS AND FRUITS JUICE SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1930, 02/12/2019 Class 32

4326993 21/10/2019
M/S. SRI PROGRESSIVE PROJECTS
# PLOT NO. 140/A, 2nd FLOOR, HIGH TENSION ROAD, ESWARAPURI COLONY, SAINIKPURI, SECUNDERABAD - 500094,
TELANGANA STATE.,
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
NON - ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES, FLAVOURED CARBONATED BEVERAGES, JUICES,
WATERS, NON-ALCOHOLIC BEVERAGES
4329209  23/10/2019
EURO INDIA FRESH FOODS LIMITED
A-22/1, ICHCHHAPORE GIDC, HAZIRA MAGDALLA ROAD, SURAT - 394 510 (GUJARAT) INDIA.
A Public Limited Company
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since :21/04/2010
To be associated with:
2370994, 3368292, 3368295
AHMEDABAD
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4329814  24/10/2019

D. SHILPA
NO:3/64A, N.NO: 3/90, RAJAVEETHI, AGRAHARAM NATTAMANGAM, VALAPADY, SALEM-636106
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
KSB AQUA
4329901  24/10/2019
SANJAY MANGILAL JAIN
NAVKAR BUILDING, PALGHAR ROAD, MANOR C T, MANOR, TA. PALGHAR THAN 401 403. MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER INCLUDING IN CLASS 32
4330458 24/10/2019

KUNDANMAL MEVADA., AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. SHREE DEV TRADING CO.
19, NAIIYA APPARTMENT, NR. PATHAN BUNGLOWS, NR. RAMOL TOLL NAKA, RAMOL, AHMEDABAD - 382449. GUJARAT - INDIA.
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

4331041   25/10/2019
NARESHBHAI ANANDBHAI VAMJA PROPRIETOR OF DAMODAR BEVERAGES
GIDC-1, PLOT NO. A 84, BABRA, PIN NO. 365 421, DIST. AMRELI (GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :15/09/2019
AHMEDABAD
SOFT DRINKS, SYRUPS FOR BEVERAGES, FRUIT JUICES, FRUIT-FLAVORED DRINKS, DRINKING WATER, AERATED WATER, CARBONATED WATER, CONCENTRATES FOR MAKING FRUIT BEVERAGES INCLUDED IN CLASS-32
4332003  26/10/2019
SPELNIO PRODUCTS.
D-1/63, JANAK PURI, DELHI WEST DELHI, DELHI-110058.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
JUGLANS
4332503  27/10/2019
ARVIND BHAGIRATH RATHI
B-1001, Kailash Mansarovar, Opp. Garden Court, Amrutwani Lane, Behind Maxus Mall, Bhayander (West)-401 101, Dist. Thane. INDIVIDUAL
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
MUMBAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other Preparations for making beverages.
Minoswater
4332768   28/10/2019
D DEVENDRA REDDY
1-8-215/16, 1ST FLOOR, JAINAM TOWERS, LAL BAHADUR NAGAR, PENDERGHAST ROAD,SECUNDERABAD,TELANGANA
Minoswater

Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72, Telangana,

Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
MONSTER ENERGY EXPORT
Priority claimed from 29/04/2019; Application No. : 18056811 ;European Union
4332945  29/10/2019
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
To be associated with:
1457869, 3354414
CHENNAI
Non-alcoholic beverages, including carbonated drinks and energy drinks, excluding non-alcoholic beers; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks.
Priority claimed from 29/04/2019; Application No. : 18056809 ;European Union
4332946  29/10/2019
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
da Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELOCHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
1457869

CHENNAI
Non-alcoholic beverages, including carbonated drinks and energy drinks, excluding non-alcoholic beers; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks.
MR. ANIL RAMCHANDRA RAKSHE TRADING AS: B. R. BEVERAGES
SR. NO. 79/2/2, PANGARI, TAL- KHED, DIST- PUNE - 410505, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS
4335135   01/11/2019
KOLMI AKRAM BHASHA
SHAIK ABDUL RAWOOF C.I.T.U COLONY WARD NO:-20 PLOT NO:-188 NEAR BHEEMA LINGA TEMPLE ALUR ROOD
GUNTAKAL(TQ) ANANTAPUR(DIST). ANDHRA PRADESH PIN 515801
INDIVIDUAL
Address for service in India/Agents address:
OOVESH MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since :15/10/2019
CHENNAI
fruit juices
4336155  02/11/2019
MR. VISHNU KUMAR GUPTA SOLE PROPRIETOR OF VKH NUTRITIONS
P.NO.145, GANESH NAGAR EXTENSION, BEHIND KARDHANI, KALWAR ROAD, JHOTWARA, JAIPUR, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
JUICES, SMOOTHIES, MINERAL WATER, AERATED WATER, PACKAGED DRINKING WATER, NON ALCOHOLIC
BEVERAGES UNDER CLASS 32.
4336222  02/11/2019
FARMORIGIN AGROSCIENCE PRIVATE LIMITED
A-97/3, SFS, Near PVR, Saket New Delhi-110017
COMPANY
Address for service in India/Attorney address:
ANUJ GUPTA
148/2,FIRST FLOOR,KILOKARI,ASHARAM,ANGURI MANDIR,NEW DELHI-110014
Used Since: 19/05/2019
To be associated with:
3838005
DELHI
Haldi based beverages (non-alcoholic)
S37

4336663  02/11/2019

SURAJ KUMAR
HOUSE NO. 9, GREEN PARK, CHAHAL NAGAR, PHAGWARA, PUNJAB - 144001
SURAJ KUMAR
INDIVIDUAL

Proposed to be Used

DELHI
BEVERAGES, NAMELY, FRUIT JUICES AND ENERGY DRINKS CONTAINING NUTRITIONAL SUPPLEMENTS, DRINKS CONTAINING VITAMIN SUPPLEMENTS; DRINKS CONTAINING MINERAL SUPPLEMENTS; DRINKS CONTAINING NUTRIENT SUPPLEMENTS FRUIT JUICES, FRUIT DRINKS AND JUICE SHOTS, ENERGY DRINKS; NON-ALCOHOLIC DRINKS, NAMELY, ENERGY SHOTS; NON-ALCOHOLIC BEVERAGES CONTAINING FRUIT JUICES ENHANCED WITH VITAMINS AND NUTRIENTS CONCENTRATES, SYRUPS OR POWDERS USED IN THE PREPARATION OF SPORTS AND ENERGY DRINKS; FRUIT CONCENTRATES AND PUREES USED AS INGREDIENTS OF BEVERAGES; PREPARATIONS FOR MAKING BEVERAGES, NAMELY, PROTEIN DRINKS; SMOOTHIES; SPORTS DRINKS ENHANCED WITH VITAMINS, MINERALS, NUTRIENTS, ETC.; SPORTS DRINKS, NAMELY, PERFORMANCE DRINKS; SYRUPS FOR BEVERAGES; SYRUPS FOR MAKING FRUIT-FLAVORED DRINK INCLUDED
DR DYANAMO

4336664  02/11/2019

SURAJ KUMAR
HOUSE NO. 9, GREEN PARK, CHAHAL NAGAR, PHAGWARA, PUNJAB - 144001
SURAJ KUMAR
INDIVIDUAL

Proposed to be Used

DELHI

BEVERAGES, NAMELY, FRUIT JUICES AND ENERGY DRINKS CONTAINING NUTRITIONAL SUPPLEMENTS, DRINKS CONTAINING VITAMIN SUPPLEMENTS; DRINKS CONTAINING MINERAL SUPPLEMENTS; DRINKS CONTAINING NUTRIENT SUPPLEMENTS FRUIT JUICES, FRUIT DRINKS AND JUICE SHOTS, ENERGY DRINKS; NON-ALCOHOLIC DRINKS, NAMELY, ENERGY SHOTS; NON-ALCOHOLIC BEVERAGES CONTAINING FRUIT JUICES ENHANCED WITH VITAMINS AND NUTRIENTS CONCENTRATES, SYRUPS OR POWDERS USED IN THE PREPARATION OF SPORTS AND ENERGY DRINKS; FRUIT CONCENTRATES AND PUREES USED AS INGREDIENTS OF BEVERAGES; PREPARATIONS FOR MAKING BEVERAGES, NAMELY, PROTEIN DRINKS; SMOOTHIES; SPORTS DRINKS ENHANCED WITH VITAMINS, MINERALS, NUTRIENTS, ETC.; SPORTS DRINKS, NAMELY, PERFORMANCE DRINKS; SYRUPS FOR BEVERAGES; SYRUPS FOR MAKING FRUIT-FLAVORED DRINK INCLUDED
4337148  04/11/2019
NUTRARTIS S.A.
Av. Presidente Eduardo Frei Montalva 6000, Quilicura, Santiago, Chile
A company incorporated under the laws of Chile

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
Beer, Mineral water [beverages], Non-alcoholic beverages, Fruit juices / fruit juice, Preparations for making beverages
4338340    05/11/2019
HEMA B.V.
NDSM - straat 10, 1033 SB Amsterdam, The Netherlands
A company incorporated under the laws of the Netherlands

Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Proposed to be Used
DELHI
Beers; mineral and aerated waters; fruit beverages; fruit juices; syrups for making beverages; aerated water; aloe vera drinks, non-alcoholic; aperitifs, non-alcoholic; cider, non-alcoholic; cocktails, non-alcoholic; energy drinks; ginger beer; ginger ale; isotonic beverages; lemonades; non-alcoholic beverages flavoured with coffee; non-alcoholic beverages flavoured with tea; smoothies; soda water; soft drinks; table waters; tomato juice beverage; vegetable juices.
NITTO
4338838  05/11/2019
MR. SWARAJ S/O MADHAV JADHAV
C/O BUNGLOW NO. 45, MEHGUD UT VILLA COLONY, KHAMLA, SONEGAON, NAGPUR-440025.
INDIVIDUAL
Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR –440034
Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4339327   06/11/2019
SUDIPTA SHANKAR DHAR AN INDIVIDUAL APPLICANT
21/1B/ B. GUPTA ROAD, KHAGRA, BERHAMPORE, MURSHIDABAD, WEST BENGAL, PIN-742103
INDIVIDUAL
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
PACKAGE DRINKING WATER
4340584 07/11/2019
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L. No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633
Body Incorporate

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used
KOLKATA
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4340748   07/11/2019
ARI FOOD AND BEVERAGES LLP
H. No. T23/11 DLF Phase 3, Block T Gurgaon Gurgaon HR 122002 IN
Food & Beverages
LLP
Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
PABSHOT
4341430  07/11/2019
DR. VIKRAM PABREJA
1554, SEC-46, GURGAON, HARYANA
PROPRIETOR
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
DELHI
NON-ALCOHOLIC BEVERAGES; FRUIT DRINKS AND FRUIT JUICES, SYRUPS, FLAVOURED DRINKS, PREPARATIONS FOR MAKING BEVERAGES
4342696    09/11/2019
GRAINOTCH INDUSTRIES LIMITED
T- 13-14, 3rd Floor, Above Bafna Jewellers, Suyojit Sankul, Tilakwadi Corner, Near Rajiv Gandhi Bhavan, Sharanpur Road, Nashik-422 005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
To be associated with:
3874650
MUMBAI
Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Beer, Syrups, Beverages And Preparations For Making Beverages, Non-Alcoholic Fruit Extracts, Fruit Juicies; Soft Drinks & Soda Water.
TRADE MARKS JOURNAL

4342697    09/11/2019
GRAINOTCH INDUSTRIES LIMITED
T- 13-14, 3rd Floor, Above Bafna Jewellers, Suyojit Sankul, Tilakwadi Corner, Near Rajiv Gandhi Bhavan, Sharanpur Road, Nashik-422 005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
To be associated with:
3874650
MUMBAI
Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Beer, Syrups, Beverages And Preparations For Making Beverages, Non-Alcoholic Fruit Extracts, Fruit Juicies; Soft Drinks & Soda Water.
4342699  09/11/2019
GRAINOTCH INDUSTRIES LIMITED
T- 13-14, 3rd Floor, Above Bafna Jewellers, Suyojit Sankul, Tilakwadi Corner, Near Rajiv Gandhi Bhavan, Sharanpur Road, Nashik-422 005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Beer, Syrups, Beverages And Preparations For Making Beverages, Non-Alcoholic Fruit Extracts, Fruit Juicies; Soft Drinks & Soda Water.
4342700 09/11/2019
GRAINOTCH INDUSTRIES LIMITED
T- 13-14, 3rd Floor, Above Bafna Jewellers, Suyojit Sankul, Tilakwadi Corner, Near Rajiv Gandhi Bhavan, Sharanpur Road, Nashik-422 005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
To be associated with:
3874650
MUMBAI
Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Beer, Syrups, Beverages And Preparations For Making Beverages, Non-Alcoholic Fruit Extracts, Fruit Juicies; Soft Drinks & Soda Water.
SHIV SHAKTI
4347889  15/11/2019
SHIV SHAKTI SWEETS & SNACKS
117, GOPI MARKET, RING ROAD, SURAT-395002 GUJARAT INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/01/1976
To be associated with:
3870195
AHMEDABAD
Fruit juices and fruit beverages; cocktail preparations, non-alcoholic; fruit smoothies; bottled water; carbonated beverages, non-alcoholic; coconut-based beverages; energy drinks; vegetable juices [beverages]; guarana drinks; nutritionally fortified beverages; soft drinks.
CREYENTE

2520608  26/04/2013

Proximo Creyente, S.A. de C.V.
Av. Rio Churubusco 213, Colonia Granjas Mexico, Delegacion Iztacalco, Mexico, D.F. 08400
MERCHANTS & MANUFACTURERS
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF MEXICO

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
MEZCAL
OLD SALUTE

3211544  16/03/2016
PREMIER ALCObEV Pvt. Ltd.
F3/4, OKHLA INDUSTRIAL AREA, PHASE -2, NEW DELHI-110020.
MANUFACTURERS, TRADERS AND EXPORTERS

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS); INCLUDED IN CLASS 33
HIGHLAND QUEEN

3441131    23/12/2016

PICARD VINS ET SPIRITUEUX
Route Saint-Loup de la Salle, Les Noirots, 71150 CHAGNY, France
Manufacturers and Merchants
a French Company

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Used Since: 12/10/2012

DELHI
Wines, spirits and liqueurs
ROYAL IMPERIAL

3497077  02/03/2017
JAGDISH CHANDRA AGARWAL
C-115 MANSOREVER GARNDEN NEW DELHI-15
MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS) SUCH AS WHISKY, BRANDY, GIN. RUM. VODKA INCLUDED IN CLASS 33.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3465714.
4161256   29/04/2019
SHRIRAM AGRIVENTURES PRIVATE LIMITED
39 Ist Floor, Shahpur Jat, New Delhi-110049, India
An Indian Company incorporated and existing under the Indian Companies Act, 1956
Address for service in India/Attorney address:
RAJESHWARI
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002
Used Since :01/11/2017
DELHI
Alcoholic beverages (except beers)
4180272    20/05/2019
CHINOY HOLDINGS PRIVATE LIMITED
Old Chinoy Building, Zorastrion Colony, 275 E Tardeo Road
Body Incorporate

Address for service in India/Attorney address:
ANAND AND ANAND AND KHIMANI
Anand & Anand & Khimani, 703-704, Tulsiani Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 400 021, India

Proposed to be Used
MUMBAI
Alcoholic beverages (except beer).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BACHAO

4182844  21/05/2019

MS. SUJATA CHANDRAN
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Alcoholic beverages, except beers; Alcoholic preparations for making beverages being goods included in class 33.
4186628  24/05/2019
GURDEEP SINGH VINAYAK  
WILHELM, HAMACHER PLATZ 18, 53840 TROISDORF, GERMANY
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.  
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used  
DELHI

Alcoholic beverages, except beers; Alcoholic preparations for making beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ANAND PARDESHI
trading as ; ANAND PARDESHI
SAPANA HABITAT, A2, 3RD FLOOR FLAT NUM 13, NEAR ANGEL RESORT, CHOGUM ROAD, PORVORIM, GOA 403521
A INDIAN NATIONAL

Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4340585 07/11/2019
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633
Body Incorporate
Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092
Proposed to be Used
KOLKATA
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
2937547 09/04/2015
SHRI RAM BABU SONI
SOOT BAZAR MAURANIPUR DIST JHANSI 284204
MANUFACTURER &/MERCHANTS
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since: 01/04/2000

DELHI
CHEWING TOBACCO, SCENTED KHAINI, TOBACCO RAW OR MANUFACTURED, SCENTED TOBACCO AS INCLUDED IN
CLASS 34
AVDHESH KUMAR CHOURASIA
B-7, SECTOR-27, NOIDA DISTRICT GAUTAM BUDH NAGAR-201301 U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :21/08/1979
DELHI
TOBACCO
3191245    22/02/2016
SANJAY GUPTA
A-BLOCK, 110 ALDICO, GARADAN STATE, RAIPURWA, KANPUR (U.P.), INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Used Since : 20/01/2009
DELHI
TOBACCO, GUTKHA, DESHI GUTKHA, KHAINI, PAN SAMAGRI, LIME INCLUDED IN CLASS-34
RAJU TIWARI
A-182, GALI NO.16, SOM BAZAR, KARAWAL NAGAR, DELHI-110094.
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/2008
DELHI
KHAINI (TOBACCO)
KP LAJAWAB
3291622  23/06/2016
KAMLAKANTCHAURASIA
trading as; KAMLA KANT & COMPANY LLP
28/114, PHEEL KHANA KANPUR, UTTAR PRADESH.
MANUFACTURERS, MERCHANTS, TRADERS AND SELLERS
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company, LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used
To be associated with:
1586802, 2229257, 3291620

DELHI
CIGARETTES, CHEWING TOBACCO, TOBACCO, ZARDA, GUTKA, MATCHES BEING THE GOODS INCLUDED IN CLASS 34.
SONACHANDI

3369597  22/09/2016

SH. ANIL KUMAR LOHIA.
9/35 A, BAZAR GALI, VISHWAS NAGAR, DELHI-110032, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 01/09/2016

DELHI

TOBACCO, CHEWING TOBACCO AND ZARDA INCLUDED IN CLASS 34.
GOLD STAG

3442084  23/12/2016
INAYAT GLOBAL PVT. LTD.
trading as ;INAYAT GLOBAL PVT. LTD.
B.18, MODEL TOWN ROAD, 2ND FLOOR, NEAR SKYLARK HOTEL, JALANDHAR.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2013

DELHI
Tobacco (raw or manufactured) including Cigarettes & Cigars, Chewing Tobacco, Pan Masala, Gutka, Zafrani Zarda, Khaini & other Smoker’s Articles.
PAVAN KUMAR CHOPARAMJI GHANCHI AN INDIAN NATIONAL SOLE PROPRIETOR OF PAVAN GROUP OF
INDUSTRIES
KHASRA NO.65, VASA ROAD, ROHIDA TAL-PINDWADA DIST-SIROHI, PIN-307024, RAJASTHAN - INDIA
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since: 23/04/2014

AHMEDABAD
IN RESPECT OF TOBACCO & BIDI, CIGARETTES, CIGARS INCLUDED IN CLASS – 34
RIYAGE

3774487  09/03/2018

PATEL RAKESHKUMAR KANTILAL
3/3/143, RAMPURA, UNJHA -15, SIDDHPUR, MEHSANA, GUJARAT, INDIA.

Individual

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/03/2018

AHMEDABAD

TOBACCO; SMOKERS' ARTICLES; MATCHES.
RIYAZ

3774489  09/03/2018
PATEL RAKESHKUMAR KANTILAL
3/3/143, RAMPURA, UNJHA -15, SIDDHPUR, MEHSANA, GUJARAT, INDIA.
Individual

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKarBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/03/2018

AHMEDABAD
TOBACCO; SMOKERS' ARTICLES; MATCHES.
3842800  25/05/2018
BIPINKUMAR KANTILAL PUJARA
43, CHANDRAPRABHA TENAMENT, NR. GEBANSHAH PIR, B/H KHARAWALA ESTATE, VATVA-ISANPUR ROAD, ISANPUR, AHMEDABAD, GUJARAT (INDIA)
PROPRIETOR OF "RAGHUVANSH GRUH UDHYOG"
Address for service in India/Attorney address:
SMITA I. PARMAR, ADVOCATE
V.S. CONSULTANCY, H/203, RADHEY RESIDENCY, NEAR LALGEBI CIRCLE, S.P. RING ROAD, HATHIJAN, AHMEDABAD - 382 445, GUJARAT.
Used Since: 01/04/2015
AHMEDABAD
PARCEL MAVO, CONTAINING BROKEN BETAL NUTS (ADDED WITH LIME AND TOBACCO) INCLUDING IN CLASS-34
Trade Marks Journal No: 1930, 02/12/2019 Class 34

4087158 14/02/2019
M.SUNDARARAJ
trading as; KEERTHANA MATCH COMPANY
NO.168-D, 33/1, SINTHAMANI NAGAR, ILLUPPAIYURANI, KOVILPATTI-628 501, TUTICORIN DISTRICT, TAMILNADU, INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
MATCHES AND MATCHBOXES.
TAHIR BIDI 9T6
4114822  12/03/2019
MOHD TAYYAB T SHAikh
trading as ;SAHIL MARKETING
A 102 VAIDANT TOWER, TULING ROAD, NALASOPARA EAST, PALGHAR 401209, MAHARASHTRA, INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
MANUFACTURING OF BIDI IN CLASS -34
FOR THE LOVE OF COFFEE

4182294  21/05/2019
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO.41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI 400049 MAHARASHTRA INDIA

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
TOBACCO, SMOKERS ARTICLES, MATCHES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BACHAO

4182845  21/05/2019

MS. SUJATA CHANDRAN
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches being goods included in class 34.
SHAHIZIKR

4189996   28/05/2019

MR. SAJAL GOYAL
PLOT NO. 544, G.F. NITI KHAND-2, INDRAPURAM, GHAZIABAD
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
CHEWING TOBACCO.
4311265  03/10/2019
REKHA SANJAY AGRAWAL
SHIVAJI CHOWK, MAIN ROAD, AT POAT RAVALGAON, TAL: MALEGAON DIST: NASHIK – 423108, MAHARASHTRA.
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI
Snuff, Snuff boxes, Snuff box holders,
MR. KAMAL KUMAR GEMNANI PROPRIETOR OF GURUKRIPA ENTERPRISES
SHOP NO. B-04, ZONE-2, VYAPAR VIHAR, BILASPUR- (C.G.)
PROPRIETARY FIRM

Proposed to be Used

MUMBAI

SAFETY MATCHES INCLUDED IN CLASS 34.
BARISH BIRI

4335727  01/11/2019
MD. SARIFUL ISLAM
Village: Bikour, Domohana, Uttar Dinajpur, West Bengal - 733215.
An individual

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Biri, Cigarette, Pan Masala, Gutka, Matches.
TRUCK-18

4336652    02/11/2019
MR. MOHAN GUPTA TRADING AS:- GUPTA ZARDA FACTORY
GIDDARBHA-152101, PUNJAB
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4172204, 4291786

DELHI
TOBACCO
KAPSTAR
4339712  06/11/2019
ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Tobacco, smokers’ articles, matches.
VENETO

4340204   06/11/2019

VENETO SOCIEDAD ANONIMA
Avda. 16 Acaray, Minga Guazú, Alto Paraná, Paraguay
A Company duly organized and existing under the laws of the Republic of Paraguay.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cigarettes
ASHIFA FRAGRANCE
MASJID GALL, PANCHAYATI AKHARAI, P.S. KOTWALI, DIST. GAYA
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
KOLKATA
matchboxes
FUNCITY
4343215  09/11/2019
MR. RAVI LALWANI
H-346, NEW RAJINDER NAGAR, NEW DELHI-110060
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARETTE.
LOTPO
4343216   09/11/2019
MR. RAVI LALWANI
H-346, NEW RAJINDER NAGAR, NEW DELHI-110060
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARETTE.